

**BEFORE THE NATIONAL COMPANY LAW TRIBUNAL, DIVISION BENCH,
CHENNAI**

MA/989/2019

in

CP/759/IB/2018

In the Matter of

M/s. St. John Freight Systems Limited
(CIN: U74200TN1991PLC020999)
C 98, SIPCOT Industrial Complex
Harbour Express Road
Tuticorin - 628 008

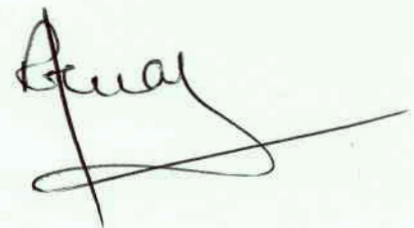
...In Liquidation

R. Venkatakrisnan,
IBBI/IPA-001/IP-P00115 /2017-18/10250
"Rajparis Trimeni Tower"
First Floor, 147, G N Chetty Road,
Chennai - 600017

... Liquidator

***Submission of list of Stakeholders as per Regulation 31 of the Insolvency and
Bankruptcy Code (Liquidation Process) Regulations, 2016***

1. I, R Venkatakrisnan having registration number IBBI/IPA-001/IP-P00115 /2017-18/10250 was appointed as the Liquidator of the corporate debtor vide an order passed by the Honourable National Company Law Tribunal, Division Bench, Chennai vide MA/989/2019 in CP/759/IB/ 2018 dated 26.11.2019. The said order was challenged by Mr. Johnson, Suspended Managing Director of the Company. The Liquidation Order was stayed by the Hon'ble NCLAT vide interim order dated 04.12.2019. Subsequently the Hon'ble NCLAT dated 04.03.2020 (received on 11.03.2020), dismissed the appeal and upheld the Liquidation Order dated 26.11.2019.
2. I had given a Public Announcement in Form B of Schedule II as per Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 on 13.03.2020. The same is available on the website of the Insolvency and Bankruptcy Board of India.

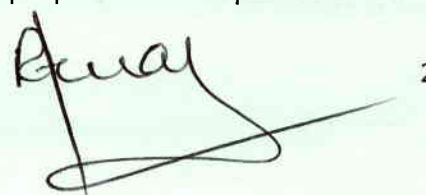


3. I have published the Public announcement in the following editions keeping in view of the Registered Office and Branch offices of the Corporate Debtor:

S No.	Paper and Language	Editions
1	The Times of India - English	Chennai, Coimbatore, Hyderabad, Kochi, Madurai (covers Tuticorin), Mangalore, and Visakhapatnam
2	Financial Express - English	Mumbai, Kolkata, and Delhi NCR
3	The Indian Express - English	Ahmedabad and Kutch
4	Economic Times - English	Bengaluru
5	Dinamani - Tamil	Chennai, Coimbatore, and Tirunelveli (covers Tuticorin)
6	Surya - Telugu	Hyderabad and Visakhapatnam
7	Sandesh - Gujarati	Ahmedabad and Kutch
8	Vishwavani - Kannada	Bengaluru and Mangalore
9	Chandrika - Malayalam	Kochi
10	Navakal - Marathi	Mumbai
11	Aajkaal- Bengal	Kolkata
12	Jansatta- Hindi	Delhi NCR

4. I have received the Claims from the Financial Creditors, Operational Creditors, Other Creditors, Employees & Authorized Representative of Employees in Form D, Form C, Form G, Form E & Form F respectively as per Regulation 17, 18& 19 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016.
5. In the meanwhile, due to the spread of the COVID-19 epidemic, Government of India Ministry of Home affairs vide its Notification No. 40-3/2020-DM-I(A) dated 24.03.2020 has imposed a nationwide lockdown in place with effect from 25.03.2020, thus restricting the stakeholders in submission of claims within the timelines as stipulated in the public announcement.

Subsequently, the Insolvency and Bankruptcy Board of India vide its Notification No. IBBI/2020-21/GN/REG060 dated 17.04.2020 has amended the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2020 by inserting Regulation 47A, which states as follows "Subject to the provisions of the Code, the period of lockdown imposed by the Central Government in the wake of COVID-19 outbreak shall not be counted for the purposes of computation of the



time-line for any task that could not be completed due to such lockdown, in relation to any liquidation process”

The Central Government and State Government in which the registered office of the Corporate Debtor is situated had imposed lockdown till 31.08.2020 with some exceptions.

6. Considering the above, claims received by the liquidator on or before 02.09.2020 have been updated in this report. Any subsequent modification/additions to the exiting claims, post lockdown, will be submitted as a revision to this report for the purpose of approval by the Adjudicating Authority.
7. The last date for submission of the claims specified in the Form B is 10th April 2020. In the meanwhile, a Notification No. IBBI/2020-21/GN/REG060 was issued amending the IBBI (Liquidation Process) Regulations, 2016, stating that “the period of lockdown imposed by the Central Government in the wake of Covid-19 outbreak shall not be counted for the purposes of computation of the timeline for any task that could not be completed due to such lockdown, in relation to any liquidation process”.
8. In view of the Lockdown imposed by Government of India and Notification issued by IBBI, claims filed by couple of creditors have not been notarised in accordance with the Liquidation Regulations. The documents substantiating the claims have been submitted. Claims have been admitted subject to the submission of notarised affidavits being submitted by the respective creditors upon relaxation of Lockdown.
9. In case of any changes to the claims filed by stakeholders, revision to the List of Stakeholders will be filed, if any.

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10. I hereby submit the list of stakeholders, Category-wise, collated as per Regulation 31 of the Insolvency and Bankruptcy Code (Liquidation Process) Regulations, 2016

Category 1: Financial Creditors

The list of Financial Creditors who have filed the claim in Form D as per Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 are as follows.

S.No.	Name of the Financial Creditor	Amount claimed (Rs.)	Amount Admitted (Rs.)	Secured/ Unsecured	Relinquished/ Not Relinquished
1	Phoenix ARC Private Limited trustee of Phoenix Trust-FY16-26	1,00,68,65,665	1,00,68,65,665	Secured	Relinquished
2	State Bank of India	42,72,90,841	42,72,90,841	Secured	Relinquished
		19,36,25,687	19,36,25,687	Unsecured	-
3	Indian Overseas Bank	28,48,36,905	28,48,36,905	Unsecured	-
		15,98,99,019	15,98,99,019	Unsecured	-
4	SREI Infrastructure Finance Limited	32,81,28,927	32,81,28,927	Unsecured	-
5	Axis Bank Limited	16,30,23,187	16,30,23,187	Secured	Relinquished
		5,24,31,796	-	-	-
		8,58,44,755	-	-	-
6	City Union Bank Limited	22,24,95,379	22,24,95,379	Secured	Relinquished
7	L&T Finance Limited	11,54,86,634	11,54,86,634	Secured	Not Relinquished
		3,17,86,627	3,17,86,627	Secured	Not Relinquished
		4,57,51,008	4,57,51,008	Secured	Not Relinquished
8	IDBI Bank Limited	18,75,21,249	18,75,21,249	Secured	
9	Corporation Bank	12,55,14,001	12,55,14,001	Secured	Not Relinquished
10	Small Industries Development Bank of India	11,86,38,484	11,86,38,484	Secured	Not Relinquished
11	Karur Vysya Bank Limited	3,27,55,535	3,27,55,535	Secured	Not Relinquished
12	Lakshmi Vilas Bank	2,52,83,086	2,52,83,086	Secured	Not Relinquished
13	Canara Bank	2,46,41,573	2,46,41,573	Secured	Not Relinquished
14	SREI Equipment Finance Limited	82,02,044	82,02,044	Secured	Not Relinquished
15	GVRs Manian	78,47,000	78,47,000	Unsecured	-
16	IndusInd Bank Limited	20,80,030	20,80,030	Secured	Not Relinquished
17	Shriram Transport Finance Company Limited	20,47,803	20,47,803	Unsecured	-
	Total	3,65,19,97,235	3,51,37,20,684		

***Secured Creditors** - Extent of Security Interest of the Financial Creditors and amount entitled to receive as secured creditors who have relinquished security in the manner set out in Section 52 have been provided under "Details of Security Interest".

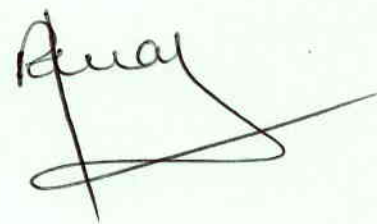
Secured Creditors – Having Pari passu charge

Applying the principles enunciated by the Hon'ble National Company Law Appellate Tribunal, New Delhi (NCLAT) in the matter of "Mr. Srikanth Dwarakanath, Liquidator of Surana Power Limited – In Liquidation Vs. Bharat Heavy Electricals Limited, Company Appeal (AT) (Insolvency) No. 1510 of 2019" wherein it was held that the secured creditors who do not have exclusive charge over the assets of the company can realise a security as per the provisions of Section 13(9) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002. Section 13(9) states any steps about the realization of assets by the Secured Creditors requires confirmation from the Creditors having at least 60% of the value of total debt.

S.No.	Name of the Financial Creditor	Claim Amount	Cumulative %	Status of Relinquishment
1.	State Bank of India	42,72,90,841	46.45%	Yes
2.	City Union Bank	22,24,95,379	70.63%	Yes
3.	IDBI Bank	18,75,21,249	91.01%	No
4.	Karur Vysya Bank	3,27,55,535	94.57%	No
5.	Lakshmi Vilas Bank	2,52,83,086	97.32%	No
6.	Canara Bank	2,46,41,573	100.00%	No
	Total	91,99,87,663		

Secured creditors who does not have exclusive charge having 70.63% value in debt have relinquished their security interest and secured creditors who does not have exclusive charge having 26.24% have not relinquished security interest to the liquidation estate.

In terms of Hon'ble NCLAT judgement, the current assets and book debts are relinquished to the Liquidation Estate and will be distributed in accordance with Section 53 of the Code



Details of Financial Creditors.


1. **Phoenix ARC Private Limited:** The Corporate Debtor was having an outstanding of Rs. 59.83 Crores (Principal + Interest) in form of Cash credit, Export Packing Credit, Term Loan and Overdraft Payable to State Bank of Travancore on 15-03-2016. The Corporate Debtor became liable to Phoenix ARC Private Limited trustee of Phoenix Trust-FY16-26 upon execution of an Assignment Agreement between State Bank of Travancore and Phoenix ARC Private Limited trustee of Phoenix Trust-FY16-26 on 31st March 2016.

2. State Bank of India:

- a. The Financial Creditor had sanctioned credit exposure to the Corporate Debtor since 2012 to 2013 for amount of Rs. 31.81 Crores Renewed in 2015 for an amount of Rs.34.61 Crores.
- b. Further, State Bank of India had sanctioned Term Loan of Rs. 28.56 Crores in 2010 to M/s. St John Cargo Terminal Private Limited, wholly owned subsidiary of the Corporate Debtor in respect of which a Corporate Guarantee has been extended by the Corporate Debtor. The corporate guarantee was invoked before Insolvency commencement date.

3. Indian Overseas Bank:

- a. The Financial Creditor's claim is pursuant to credit facility of USD 5.75 Million extended to the Corporate Debtor's wholly owned subsidiary St John Container Lines PTE Limited by Indian Overseas Bank, Colombo Branch for which the corporate debtors had issued corporate Guarantee on 10.06.2014. The corporate Guarantee was invoked on 21-06-2018.
- b. Further the financial creditor had sanctioned Stand-by letter of credit (SBLC) of USD 3.75 Million to Corporate Debtor favouring Indian overseas Bank Colombo Branch to meet the working capital requirements of the corporate debtors wholly


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owned subsidiary St John Container Lines PTE Limited on 23-01-2018. The SBLC was invoked on 31-05-2018.

Indian Overseas Bank has submitted a claim of Rs. 28,48,36,904.69 and USD 21,62,147.43. The claims in USD have been converted to INR as per the foreign exchange rate provided by RBI as on 10.03.2020 i.e. (Liquidation Commencement Date) in terms of Regulation 26. As on 10.03.2020 1 USD = INR 73.9538.

4. SREI Infrastructure Finance Limited: The Financial Creditor had extended 4 loans for an aggregate amount of 15 Crores during 2013-14 to the M/s. Raffles Supply Chain Solutions Private Limited guaranteed by Corporate. The corporate guarantee was invoked by SREI Infrastructure Finance Limited on 27-12-2018.

5. Axis Bank:

- a. The financial creditor's claim is pertaining to Term loans Sanctioned to St. John Trades & Tours of Rs. 2.75 Cores on 22-03-2013 and Rs.13 Crores on 27-06-2014 for Business development purpose and both the loans were guaranteed by corporate debtor.
- b. Further credit facility of USD 2 Million extended to the Corporate Debtor on 27-10-2016 by way of SBLC, invoked prior to Liquidation Commencement Date amounting Rs. 16,30,23,187.

In respect of the loan disbursed to M/s. St John Trade and Tour, with the Corporate Guarantee of the Corporate Debtor, is in violation of Section 185 of the Companies Act, 2013.

Section 185 of the companies Act,^o2013, inter alia, provides that "*no company shall, directly or indirectly, advance any loan, including any loan represented by a book debt, to any of its directors or to any other person in whom the director is interested or give any guarantee or provide any security in connection with any loan taken by him or such other person*"



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The only carve out to Section 185 in respect of Managing Director/Whole Time Director is that a loan can be extended to the Managing Director/Whole Time Director by the Corporate Debtor pursuant to any scheme approved by the members by a special resolution. The loan extended by the M/s. Axis Bank will not fall under this category.

In the instant case, the company had not given any loan to the Managing Director. On other hand, M/s. Axis Bank had disbursed loan to the entity of which the Managing Director was the proprietor for which the company had extended a Guarantee and offered the assets of the company as security interest.

In the context of the corporate guarantee, section 23 of Indian Contract Act, 1872 provides as follows:

"The consideration or object of an agreement is lawful, unless— it is forbidden by law; or

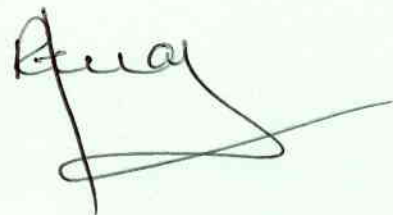
is of such a nature that, if permitted, it would defeat the provisions of any law; or

is fraudulent; or involves or implies, injury to the person or property of another; or

the Court regards it as immoral, or opposed to public policy".

In each of these cases, the consideration or object of an agreement is said to be unlawful. Every agreement of which the object or consideration is unlawful is void."

A conjoint reading of Section 185 of the Companies Act, 2013 read with Section 23 of the Indian Contract Act, 1872, the Corporate Guarantee extended by the Corporate Debtor is in violation and the agreement is therefore void.

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In light of the above, the claim of Rs.13,82,76,550.93 filed in respect of M/s. St John Trade and Tour against the Corporate Guarantee extended by the Corporate Debtor in violation of Section 185 of the Companies Act, 2013 is not admitted.

In respect of the credit facility to the Corporate Debtor's subsidiary, the bank has extended a Stand-By Letter of Credit (SBLC) based on the Corporate Guarantee of the Corporate Debtor. The SBLC was invoked by Axis Bank Limited as on 30.01.2019. Based per the information given. The Financial Creditor has extended a Stand-By Letter of Credit (SBLC) of USD 2 Million to the Corporate Debtor's wholly owned subsidiary based on the Corporate Guarantee of the Corporate Debtor. The SBLC was invoked by Axis Bank Limited as on 30.01.2019.

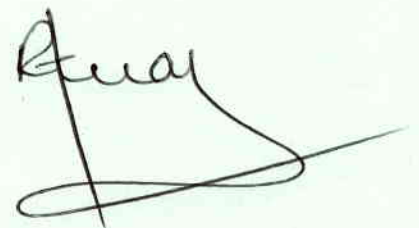
6. City Union Bank: The Financial Creditor has claimed is pertaining to OD facility availed by the Corporate Debtors for Rs. 10,00,00,000 on 31.01.2015 and Loan sanctioned to Corporate Debtor by City Union Bank Limited for an amount of Rs. 1,45,00,000 on 31-03-2016.

7. L & T Finance limited: The Financial Creditor had granted 3 term loans to the Corporate Debtor Since 2011 to 2013. 1st Loan is granted for Rs. 20 Crores on 07.09.2011, 2nd Loan is for Rs. 3.08 Crores on 26.06.2012 and the 3rd loan was on 03.05.2013 for an amount of Rs. 3.74 Crores for the purpose of Working capital requirements and Refurbishment of Container Freight Station & Container Yard owned by the corporate debtor. The claims filed by L&T Finance Limited was based on the Arbitration Award in respect of all the three loans.

In terms of relevant time period stipulated under Section 43 of the Code, M/s. L&T Finance Limited had received an amount of Rs. 1.65 crores. The Resolution Professional had preferred an application (MA/457/2019) under Section 43 before the Hon'ble NCLT and the application had been dismissed vide order dated 05.12.2019. The Resolution Professional has preferred an appeal against the order of the Hon'ble NCLT before the Hon'ble NCLAT and the same is pending.



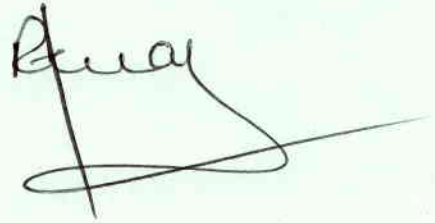
- 8. IDBI:** The Financial Creditor had sanctioned a cash credit of Rs. 15,00,00,000 on 11.12.2017 to the Corporate Debtor for the purpose of Working capital requirements.
- 9. Corporation Bank:** The Financial Creditor had sanctioned cash credit limit of Rs. 9,50,00,000 to the Corporate Debtor on 07-08-2015 to meet the working capital requirements of the corporate debtor.
- 10. Canara Bank:** The Financial Creditor, had provided Over Draft Facility for Rs. 2 Crores to the Corporate Debtor based on the request of Corporate Debtor on 30.03-2012 to meet the working capital requirements of the corporate debtor.
- 11. Small Industries Development Bank of India:** The Financial Creditor had sanctioned working capital term loan of Rs. 10 Crore to the Corporate Debtor on 20.03.2014 for the purpose of Working capital requirements.
- 12. SREI Equipment Finance Limited:** The Financial Creditor, had financed Rs. 2,04,59,500 on 22-06-2015 to the Corporate Debtor for the purpose of purchase of Reach Stacker – ASTER.
- 13. IndusInd Bank Limited:** The Financial Creditor, had financed secured hypothecation Asset Loan to the Corporate Debtor on 29-03-2018 for the purpose of purchase of Reach Stacker.
- 14. Shriram Transport Finance Company:** The Financial Creditor had financed secured hypothecation Asset Loan for Rs.15.45 Lakh in aggregate to the Corporate Debtor During 2017-18 for the purpose of purchase of 5 Vehicles in the name of Corporate Debtor

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15. Karur Vysya Bank Limited:

- a. The Financial Creditor had provided 2 Over draft facility to the Corporate Debtor for a total Rs. 2.5 Crore each on 28.09.2015 for the purpose of working capital requirements.
- b. Further the Corporate Debtor had utilized bank guarantee of Rs. 25 Lakh as security for payment of the Terminal charges invoiced by PSA Sical Terminals Limited on 26-09-2016 renewed on 26-09-2018 which was invoked by Karur Vysya Bank Limited before CIRP commencement date.

16. Lakshmi Vilas Bank: The Financial Creditor had provided Overdraft facility for Rs. 2.10 crore on 30-03-2015 to the Corporate Debtor towards working capital requirement.

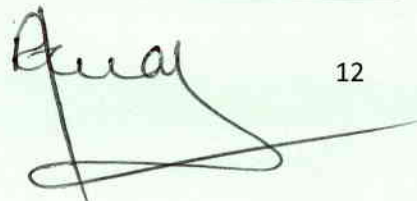
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Category 2: Operational Creditors

Claims have been received from the operational creditors as on the Liquidation Commencement Date (i.e. 11.03.2020). All the claims filed by the Operational Creditor against the Corporate Debtor were pertaining to the provision of goods or services or dues arising under any law for the time being in force and payable to the Central Government, any State Government or any local authority. All the claims filed by Operational Creditors are unsecured creditors.

List of Operational Creditors who have filed their claim during Liquidation Process are as follows:

SI No.	Name of Operational Creditor	Amount claimed	Amount Admitted	Remarks
1	Alltrans Shipping and Logistics LLP	4,12,343	-	Note - 1
2	ALS Tuticorin Terminal P Ltd	2,39,665	2,39,665	-
3	Angel Engineering contractor	49,656	49,160	Note - 4
4	Annai Sri Mariamman Transports	30,76,140	29,15,968	Note - 4
5	Ashish Kumar Pradhan	15,130	15,130	-
6	Asia inter Modal Logistics	1,10,399	98,034	Note - 4
7	AT. Lorry Booking Office	2,29,470	2,29,470	-
8	AVJ Engineerings	19,400	-	Note - 1
9	Bagavadh Trans	7,39,050	7,39,050	-
10	Beema Transport	4,23,040	4,23,040	-
11	Beeyem Logistics	3,84,676	6,514	Note - 4
12	Chakiat Agencies P Ltd	16,544	5,190	Note - 4
13	Chennai Hydraulics	13,177	13,177	-
14	Consol Express	4,15,019	4,15,019	-
15	Continental Warehousing Corporation (Nhava Seva) Ltd	11,22,936	10,68,947	Note - 4
16	D B Group India P Ltd	5,01,070	-	Note - 1
17	Deepak Agencies	3,13,200	3,00,200	Note - 4
18	Divino Home Decors	6,43,611	6,43,611	-
19	Employees Provident Fund Organisation	3,41,56,114	3,41,56,114	Note - 5
20	EMU Lines Pvt. Ltd.,	12,55,102	12,54,009	Note - 2
21	Fork Lifters	45,965	-	Note - 3
22	Gay Travel P Ltd	6,03,424	6,02,526	Note - 4
23	Grace Sea Logistics	3,33,928	81,200	Note - 4
24	Guru Fork Lifters	12,018	12,018	-
25	GVS Transport	34,75,715	33,13,086	Note - 4
26	Inbaraj D	1,60,200	1,60,200	-
27	JPS Trading Company	6,18,003	6,18,003	-
28	JBKG Logistics	20,68,274	19,04,327	Note - 4
29	JKR & Co	81,636	-	Note - 4
30	K Subramanian	1,76,000	1,76,000	-
31	Kerry Indev Logistics Pvt Ltd	16,886	16,886	-
32	KIRAN TRAVELS	99,750	99,750	-
33	Lalit Road Carriers	67,86,500	67,86,500	-
34	Lebanon Labour Contractor	22,16,722	22,16,722	-
35	M S S Diesel PumpService	8,355	-	Note - 1



SI No.	Name of Operational Creditor	Amount claimed	Amount Admitted	Remarks
36	Macau Traders Shipping Pte Ltd	41,34,456	41,34,456	-
37	Magnum Cargo Pvt. Ltd	3,59,871	3,59,871	-
38	Maniraja Transport	2,28,100	1,74,850	Note - 4
39	Marine Container Services (South) Private Limited	32,156	32,156	-
40	Master Marine Services Private Limited	1,20,289	1,20,289	-
41	Melvin Logistics	8,87,200	8,87,200	-
42	MK Rajaa Roadlines	14,060	-	Note - 4
43	MP Consol India Pvt Ltd	4,12,246	61,275	Note - 4
44	MRP Logistics Pvt. Ltd.,	15,074	15,074	-
45	MRP Transport	4,51,337	3,84,073	Note - 4
46	MSK Lorry Booking Office	3,98,61,003	3,98,61,003	-
47	Muthar Transport	6,05,790	5,37,480	Note - 4
48	N Sampooranam	4,94,316	4,94,316	-
49	Neelambari Transport	26,84,860	23,89,893	Note - 4
50	Ocean Waves Container Repair Services	50,600	26,600	Note - 4
51	P Natarajan	5,33,499	5,33,499	-
52	P.K.Hardwares	17,879	17,858	Note - 4
53	P.K.Shrinivasan	11,44,500	-	Note - 3
54	PKS Transport	13,57,802	13,57,802	-
55	Prebin Transport	17,11,490	16,11,490	Note - 4
56	Pricol Travel Ltd.,	11,58,741	11,58,741	-
57	PSA Sical Terminals Limited	50,96,159	50,96,159	-
58	Sri Ganapathy Transport Services	13,96,650	12,37,740	Note - 4
59	Rajavelu	17,95,000	17,15,000	Note - 4
60	RCL Feeder Pte Ltd	36,876	-	Note - 4
61	Regal Transport	14,52,577	14,42,645	Note - 4
62	S. Watson	38,000	38,000	-
63	S. Wesley Rathan Paul	23,300	-	Note - 1
64	S.S Transport	1,97,020	1,97,020	-
65	Sajimon Transports	1,44,440	1,16,440	Note - 4
66	SAM Surveyors and Adjusters	16,10,525	16,10,525	-
67	Samuel Selvadurai	34,070	34,070	-
68	Samy Fuel Service	43,73,477	40,79,864	Note - 4
69	Samy Fuels	1,09,55,355	1,09,55,355	-
70	Samy Tyre Service	28,40,868	27,90,183	Note - 4
71	Samy Tyres	16,301	16,301	-
72	Sasi enterprises	90,196	90,196	-
73	Sathya Murthy B	2,14,400	2,14,400	-
74	Sattva CFS & Logistics P ltd	3,57,727	3,57,727	-
75	Sattva Hi-Tech Conware Private Limited	3,09,81,159	3,09,81,159	-
76	Sea Port Line (I) Pvt. Ltd,	8,32,150	7,75,079	Note - 4
77	Sheeba Retreading Company	11,04,974	11,04,974	-
78	Sheeba Transport Services	63,58,712	53,09,873	Note - 4
79	Shivam Enterprises	3,27,000	3,27,000	-
80	Shreeji Translogistics Ltd	47,33,000	47,33,000	-
81	Sical Multimodal and Rain Transport Ltd	2,48,160	2,48,160	-
82	SP Logistics	3,38,651	-	Note - 4
83	Sree T.M. Transports	19,67,586	19,67,586	-
84	Sree Venkatachalapathy Transport	3,84,800	3,84,800	-

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SI No.	Name of Operational Creditor	Amount claimed	Amount Admitted	Remarks
85	Sri Gomathi Ambigai Transport System	6,23,450	6,23,450	-
86	Sri Mathi engineering Works	10,004	-	Note - 1
87	Sri Selva Transport	90,700	90,450	Note - 4
88	STA Trans	60,750	60,750	-
89	Subashh Contract	16,32,270	16,32,270	-
90	Syed Ali Fathima Radiator works	1,52,249	-	Note - 3
91	Technical Solutions	51,566	-	Note - 1
92	The ESI Corporation - Tuty	57,85,329	57,85,329	Note - 5
93	Tiruchendur Murugan Transport	2,57,980	2,57,980	-
94	TKM Tyre Industries	1,92,600	1,74,671	Note - 4
95	Trident Business Solutions	1,68,545	1,59,438	Note - 4
96	Vasanth Lorry Builders	69,918	-	Note - 1
97	Vilson Container Terminal	1,69,007	1,57,772	Note - 4
98	Viraj Transcorp	76,900	-	Note - 4
99	Vivin Logistics	1,67,114	1,67,114	-
100	WESTSHIP LOGISTICS PVT LTD	79,210	79,210	-
101	White Data Systems India P. Ltd.,	23,06,491	19,68,592	Note - 4
102	Worldgate express lines Intl. Pvt. Ltd.,	1,98,814	-	Note - 1
103	Gajendran Transport	8,87,500	8,87,500	-
104	Ideal Roadways	8,84,767	8,84,767	-
105	Narasima Transport	56,680	34,657	Note - 4
106	Ebenezer Trans	15,00,000	10,72,000	Note - 4
107	Indian Chamberof Commerce& Industry	18,443	14,873	Note - 2
108	SPS Logistics	1,00,447	-	Note - 3
109	Axis Cars Private Limited	9,771	-	Note - 4
110	Varshini Packaging Industries	1,58,435	1,37,760	Note - 4
	VST Transports	1,33,232	71,250	Note - 4
112	JJJ Security Services	3,30,727	3,11,442	Note - 4
113	P K Raja Contractors	6,74,000	6,74,000	-
114	Rajasekaran Lorry Booking Office	9,28,000	9,28,000	-
115	Periyandaver Lorry Service	1,92,700	1,92,700	-
116	N Palanikumar	17,41,683	7,96,560	Note-6
117	A Selvakumar Samuel	14,95,872	7,22,280	Note-6
118	Arasan Machinery Service	10,679	10,679	-
	Total	21,62,79,353	20,64,36,191	

Note-1:The Operational Creditor has not lodged his claims in the prescribed Form as stipulated in Regulation 17 of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016.

Aruna


Note-2:The claim of the operational creditor is admitted to the extent supporting documents substantiates to the claim. The claims have been admitted based on the details filed during the Corporate Insolvency Resolution Process, to the extent available.

Note-3:The Operational Creditor has not produced the Invoices copies substantiating their claims as per the requirements of the Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016.The claims have been admitted based on the details filed during the Corporate Insolvency Resolution Process, to the extent available.

Note-4: On verification of claims with the books of account of the Corporate Debtor, the claims have been admitted based on the books of account of the Corporate Debtor.

Note-5: Claims filed by Employee Provident Fund Organisation and Employee State Insurance Organisation includes the Interest and damages in accordance with the applicable statute. The determination and priority of payment of such amounts will be dealt in accordance with the code.

Note-6: The claims of the Mr. Palanikumar and Mr. Selvakumar Samuel includes the Full and Final Settlement amount at the time of retiring and relieving as an employee. The amounts were not admitted as these amounts are to be filed by way separate claim. These amounts were included in the consolidated Full and Final settlement filed by Human Resource Head.

A handwritten signature in black ink, appearing to read 'Anurag', with a long horizontal stroke extending to the right.

Category 3: Other Creditors

List of other creditors who have filed their claim in Form-Gas per Regulation 20 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 are as follows.

S.No.	Name of the Creditor	Amount claimed	Amount Admitted
1	P.K. Nandha kumar	80,00,000	80,00,000
2	M Ramesh Babu	60,00,000	60,00,000
3	R Jeysri	1,02,16,500	1,02,16,500
4	A R Raghunandhan	88,50,000	88,50,000
	TOTAL	3,30,66,500	3,30,66,500

Details of Other Creditors

1. P.K Nandha Kumar: Claim submitted by P.K.Nandha Kumar is for Rs.80,00,000.

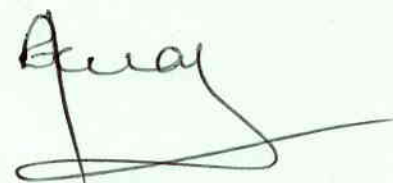
On perusal of the claim form submitted, it is noted that there are no documents establishing that amount advanced is a financial debt as per Section 5(8) of the Code and interest details except the letter from the Corporate Debtor during the year 2017 confirming the amount payable to P.K.Nandha Kumar. A case has been filed under Section 138 of Negotiable Instruments Act, 1881.

In view of the above, the claim cannot be classified as Financial Debt, since the amount was not advanced against the consideration for the time value of money, based on the details provided. It will be classified as other creditor as per Regulation 9A.

2. M Ramesh Babu:

The creditor had advanced an amount during 2015 to the corporate debtor for the Business purpose of the corporate debtor. The said loan was unsecured. It is noted that there are no documents establishing that amount advanced is a financial debt as per Section 5(8) of the Code.

In view of the above, the claim cannot be classified as Financial Debt, since the amount was not advanced against the consideration for the time value of money, based on the details provided. It will be classified as other creditor as per Regulation 9A.



3. R Jeysri:

The creditor had advanced an amount to the corporate debtor for the Business purpose of the corporate debtor. The said loan was unsecured. The documents do not evidence stamping in accordance with Section 35 of the Indian Stamp Act 1935. Accordingly, the claim will be classified under other creditors in terms of Regulations 9A

4. A R Raghunandhan:

The creditor had advanced an amount to the corporate debtor for the Business purpose of the corporate debtor. The said loan was unsecured. The documents do not evidence stamping in accordance with Section 35 of the Indian Stamp Act 1935. Accordingly, the claim will be classified under other creditors in terms of Regulations 9A



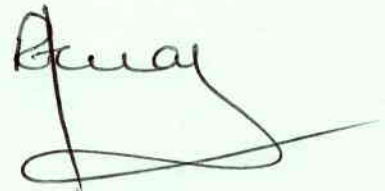
Category 4: Employees Claim

- a. List of Employees who have filed their claim in Form E as per Regulation 19(1) of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 are as follows.

S.No.	Name of the Employee	Amount claimed	Amount Admitted	Remarks
1	Benedict Victor	17,01,100	12,20,680	Note - 2
2	Bojarajan A T	16,80,932	6,02,342	Note - 2
3	Chandrasekaran S	5,19,848	5,19,848	Note - 1
4	Devakumar	2,67,528	1,75,221	Note - 2
5	Guruvayurappan N Ilango	1,27,876	74,342	Note - 2
6	Krishnamoorthy	16,89,016	7,17,206	Note - 2
7	Joseph A V	33,83,946	2,10,041	Note - 2
8	Sundaram M S	1,44,500	-	Note - 1
9	Pradeep V	2,24,428	1,21,548	Note - 2
10	Raja Bose Devaraj	1,04,734	54,412	Note - 2
11	Ramaswamy K	3,99,127	2,78,227	Note - 2
12	Sasikumar P	1,25,176	1,25,176	-
13	Soloman Rajesh	6,57,973	6,57,973	-
14	Sreekanth C R	1,22,382	-	Note - 1
15	Vishwanathan C	3,57,926	2,60,384	Note - 2
16	Gomathinayagam R	1,70,099	1,70,099	
	Total	1,15,06,452	50,17,400	

Note-1:The Employees has not lodged his claims in the prescribed Form as stipulated in Regulation 19(1) of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016.

Note-2:Claims pertaining to Provident Fund, Employee State Insurance, Tax Deducted source and other amounts payable by the employer to the external parties will have to be claimed by the respective external parties in accordance with the Code and Statutes applicable to them.

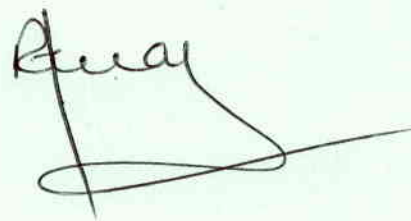


- b. Mr.G.Thomas (HR Manager of St.John Freight Systems Limited) as Authorized Representative of employees has submitted a consolidated claim of 446 employees (Current employees as on Liquidation Commencement Date) for Rs.7,94,09,289 in Form F as per Regulation 19(F) of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016. The Breakup of the claim amount and the amount admitted is given in the table below

S.no	Particulars	Amount Claimed	Amount Admitted	Remarks
1	Pending Salary till October 2018	45,20,475	45,20,475	
2	Pending salary November 2018	58,77,440	58,77,440	
3	Pending Bonus of 2016-17 & 2017-18	73,30,668	73,30,668	
4	Gratuity Payable as on 11th March 2020	5,56,67,015	5,48,63,216	Note-1
5	Payable to employees against Leave Encashment	59,84,941	59,84,941	
6	Pending Miscellaneous Expenses	28,750	-	Note-2
	Total	7,94,09,289	7,85,76,740	

Note -1: The Corporate Debtor has not been providing for Gratuity, on an accrual basis, in the books of account. It is found that Gratuity is payable to employees, who have resigned/superannuated, on role before the Liquidation Commencement Date. The gratuity claim amount of subsidiary company employee was not admitted. For couple of employee gratuity was reckoned from the date prior to incorporation date of the Corporate Debtor. The same have been admitted based on the calculation since incorporation date of the Corporate Debtor.

Note-2: Supporting in respect of Miscellaneous expenses were not submitted.



Full and Final Settlement Pending in respect of employees discharged before

Liquidation Date:

S.no	Particulars	Amount Claimed	Amount Admitted	Remarks
1	Pending salary November 2018	11,75,481	11,75,481	
2	Gratuity Payable as on 11th March 2020	69,33,903	69,33,903	-
3	Payable to employees against Leave Encashment	10,98,948	10,98,948	
4	Pending Miscellaneous Expenses	4,08,781	-	Note-1
	Total	96,17,113	92,08,332	

Note-1: Supporting in respect of Miscellaneous expenses were not submitted

Apart the above table, the full and final settlement of 35 employees amounting Rs. 50,03,714 are not included. Break-up of Rs. 50,03,714 is yet to be received i.e. Gratuity, Salary & Others.

The payment of the admitted amount of all the classes of employee claims (Claim filed by employees, claim filed by HR w.r.t current employees & claim filed by HR w.r.t Full & Final settlement) will be subject to the provisions of Section 53 of the Code with respect to the priority and waterfall.

Employee-wise details of claims admitted are enclosed as annexure to this report for each class.



Details of Security Interest with Financial Creditors

The following are the security interest in the name of Corporate Debtor favouring Financial Creditors:

1. Phoenix ARC Private Limited trustee of Phoenix Trust-FY16-26

A. DETAILS OF IMMOVABLE PROPERTIES MORTGAGED

Immovable Properties owned and mortgaged by St. John Freight Systems Limited:

1.1 MEELAVITTAN VILLAGE

1.1.1. Item

All that piece and parcel of acres 9 cents 17 of punja land in R.S.No.1129 in Meelavittan Village in Tuticorin Taluk, in the jurisdiction of Tuticorin Melur Sub Registrar Office and within the jurisdiction of Tuticorin Registration District and bounded as below:

East	West	South	North
Land bearing R.S.Nos.1130 & 1132 and 20 ft length North to South Common pathway	Land bearing R.S.No.1128	K. Rajarajan's land in R.S.No.1131	K. Rajarajan's land in R.S.No.1163/2B

1.1.2. Item

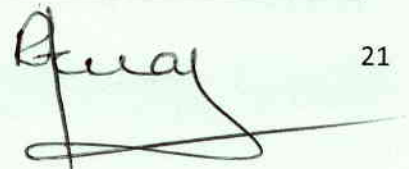
All that piece and parcel of acre 1 cents 6 of punja land in R.S.No.1060 in Meelavittan Village in Tuticorin Taluk in the jurisdiction of Tuticorin Melur Sub Registrar Office and within the jurisdiction of Tuticorin Registration District and bounded as below:

East	West	South	North
Punja land bearing R.S.No.1061	Punja land bearing R.S.No.1059	Punja land bearing R.S.No.1067	Punja land bearing R.S.No.961 & 974

1.1.3. Item

All that piece and parcel of acre 1 cents 14 of punja land in R.S.No.1061 in Meelavittan Village in Tuticorin Taluk in the jurisdiction of Tuticorin Melur Sub Registrar Office and within the jurisdiction of Tuticorin Registration District and bounded as below:

East	West	South	North
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21

Punja land bearing R.S.No.1062	Punja land bearing R.S.No.1060	Punja land bearing R.S.No.1068/1, 1068/2 & 1069	Punja land bearing R.S.No.974, 975 & 976
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1.1.4. Item

All that piece and parcel of 98 cents of punja land in R.S.No.1068/2 in Meelavittan Village in Tuticorin Taluk in the jurisdiction of Tuticorin Melur Sub Registrar Office and within the jurisdiction of Tuticorin Registration District and bounded as below:

East	West	South	North
Punja land bearing R.S.No.1069	Punja land bearing R.S.No.1067	Punja land belonging to Patturaj	Punja land bearing R.S.No.1061

1.1.5. Item

All that piece and parcel of 97 cents of punja land in R.S.No.1062 in Meelavittan Village in Tuticorin Taluk in the jurisdiction of Tuticorin Melur Sub Registrar Office and within the jurisdiction of Tuticorin Registration District and bounded as below:

East	West	South	North
St. John Freight Systems Private Limited Land	Punja land bearing R.S.No.1061	Punja land bearing R.S.No.1069	Punja land bearing R.S.No.976 & 977

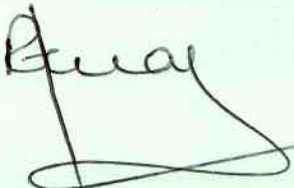
1.1.6. Item

All that piece and parcel of 22 cents of punja land in R.S.No.974, 975, 976 and 977 in Meelavittan Village in Tuticorin Taluk in the jurisdiction of Tuticorin Melur Sub Registrar Office and within the jurisdiction of Tuticorin Registration District and bounded as below:

East	West	South	North
St. John Freight Systems Private Limited Land in R.S.No.1128	St. John Freight Systems Private Limited Land in R.S.No.961	Punja land bearing R.S.No.1060, 1061 and 1062	Punja land belonging to the V.R.Jeyaraj in R.S.Nos.974, 975, 976 & 977

1.1.7. Item

1. All that piece and parcel of acres 2 cents 69 of punja land in R.S.No.1663/2B in Meelavittan Village in Tuticorin Taluk in the jurisdiction of Tuticorin Melur Sub Registrar Office and within the jurisdiction of Tuticorin Registration District and bounded as below:



East	West	South	North
Land bearing R.S.Nos.1130 & 1132 and 20 ft length North to South Common pathway	Land bearing R.S.No.1128	St. John Freight Systems Private Limited Land in R.S.No.1129	Bye Pass Road

2. All that piece and parcel of acres 8 cents 89 of punja land in R.S.No.1131 in Meelavittan Village in Tuticorin Taluk in the jurisdiction of Tuticorin Melur Sub Registrar Office and within the jurisdiction of Tuticorin Registration District and bounded as below:

East	West	South	North
Land bearing R.S. Nos.1130 & 1132 and 20 ft length North to South Common pathway	Land bearing R.S. No.1128	Punja land bearing R.S. No. 1133	St. John Freight Systems Private Limited Land in R.S. No.1129

1 and 2 items totalled together 11 acres 58 cents of land - Schedule correct.

1.1.8. Item

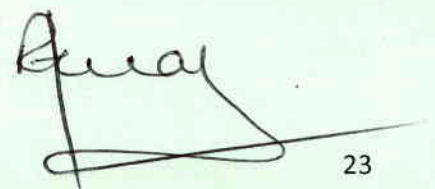
1. All that piece and parcel of acre 1 cents 9 of punja land in R.S.No.1067 in Meelavittan Village in Tuticorin Taluk in the jurisdiction of Tuticorin Melur Sub Registrar Office and within the jurisdiction of Tuticorin Registration District and bounded as below:

East	West	South	North
Punja land in S.No.1068	Punja land in S.No.1066	Punja land in S.No.1074	Punja land in S.No.1060

2. All that piece and parcel of acre 1 cents 16 of punja land in R.S.No.1069/1 and 1069/2 in Meelavittan Village in Tuticorin Taluk in the jurisdiction of Tuticorin Melur Sub Registrar Office and within the jurisdiction of Tuticorin Registration District and bounded as below:

East	West	South	North
Drainage cannal running North to South	Punja land bearing R.S.No.1068	Punja land bearing R.S.No. 1076	Punja land in S.No.1062

1 and 2 items totalled together 2 acres 25 cents of land - Schedule correct.



Total - 1 to 8 items totalled together 27 acres 37 cents of land - Schedule correct.

1.1.9. Item

Tuticorin Registration District, Tuticorin Melur Sub-Registration Saragam, Tuticorin Taluk, Meelavittan Village, Survey No.1141 Punjai 8 acres 78 cents out of which 1 acre 41 cents taken by land acquisition for Bye-Pass Road and balance 7 acres 37 cents as per sub division Survey No.1141/2 out of which western 3 acres 68.1/2 cents of land and bounded as below:

East	West	South	North
Land already sold to St. John Freight Systems Limited	V.S. Alagirisamy Chettiar vagayara punjai	V.S. Alagirisamy Chettiar vagayara punjai	Bye-Pass Road

1.1.10. Item

Tuticorin Registration District, Tuticorin Melur Sub-Registration Saragam, Tuticorin Taluk, Meelavittan Village, Survey No.1141 Punjai 8 acres 78 cents out of which 1 acre 41 cents taken by land acquisition for Bye-Pass Road and balance 7 acres 37 cents as per sub division Survey No.1141/2 out of which eastern 3 acres 68.1/2 cents of land and bounded as below:

East	West	South	North
North South common Vaikkal	Land sold to St. John Freight Systems	V.S. Alagirisamy Chettiar vagayara punjai	East West Express Bye-Pass Road

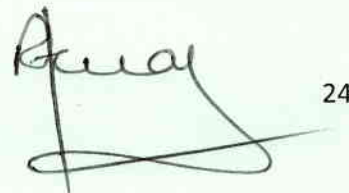
1st and 2nd item totalled together 7 acres 37 cents of land.

1.1.11. Item

Tuticorin Registration District, Tuticorin Melur Sub-Registration Saragam, Tuticorin Taluk, Meelavittan Village, Tuticorin Harbour Bye-Pass Road, southern side Survey No.1139/1C Punjai Hectare 0.02.0 i.e. 5 cents of land and bounded as below:

East	West	South	North
-----	V.S. Alagirisamy Chettiar vagayara punjai	St. John Freight Systems land	East West Express Bye-Pass Road

In which triangular 5 cents of land bearing Patta No.1540. - Schedule Correct.



1 to 3 items totalled together 7 acres 42 cents of land - Schedule Correct.

1.1.12. Item
Schedule I

(Description of the Industrial Complex)

All that piece and parcel of land known as the Industrial Complex, Tuticorin comprising of about 1303.58 acres of land situated in V.No.24, Meelavittan, Revenue Villages but in compact block within the Taluk of Tuticorin Sub Registration District of Tuticorin in V.O.Chidambaranar Revenue District. The Industrial Complex is bounded as below:

East	West	South	North
S.Nos.1503 part, 1504, 1488, 1625 part, 1482 part, 241 part, 239 part and 336 of Meelavittan Village	Part of Bye-Pass road and Ottapidaram Taluk	Railway line and bye-pass road (Part)	Ottapidaram Taluk boundary S.Nos.20,11,10,9, 8,13, 14,15,112,112,12 6, 127,184,187,190, 192, 179, 177, 159, 169, 168,280,288, 303,302,301 and 300 of Meelavittan Village

Schedule II

(Description of the property in this lease)

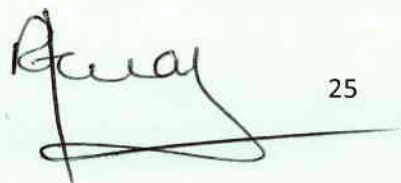
All that piece and parcel of land known as Plot No.C98/C in the SIPCOT's Industrial Complex at Tuticorin within the village limits of Meelavittan, Taluk of Tuticorin, Sub-Registration of Tuticorin in V.O. Chidambaranar Revenue District containing by admeasurement 1.00 acre or thereabouts and marked by Green coloured boundary lines on the plan annexed hereto, bearing Survey Nos.1431/part, and 1432/part and bounded as below:

East	West	South	North
18 Meter Road	Plot No. C99	12 Meter Road	Plot No.C98(B)

Linear Measurements

East to West on the North - 73.00 meter

East to West on the South - (27.50+38.40+19.00) = 84.90 meter



North to South on the East - 65.00 Meter

North to South on the West - 50.00 Meter

1.1.13. Item No. 13

Schedule I

(Description of the Industrial Complex)

All that piece and parcel of land known as the Industrial Complex, Tuticorin comprising of about 1303.58 acres of land situated in V.No.24, Meelavittan, Revenue Villages but in compact block within the Taluk of Tuticorin Sub Registration District of Tuticorin in V.O.Chidambaranar Revenue District. The Industrial Complex is bounded as below:

East	West	South	North
S. Nos. 1503 part, 1504, 1488, 1625 part, 1482 part, 241 part, 239 part and 336 of Meelavittan Village	Part of Bye-Pass road and Ottapidaram Taluk	Railway line and bye-pass road (Part)	Ottapidaram Taluk boundary S.Nos.20,11,10,9, 8,13, 14,15,112,112,12 6, 127,184,187,190, 192, 179, 177, 159, 169, 168,280,288, 303,302,301 and 300 of MeelavittanVillage

Schedule II

(Description of the property in this lease)

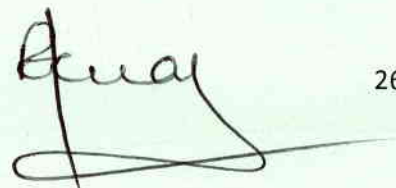
All that piece and parcel of land known as Plot No.C98/B in the SIPCOT's Industrial Complex at Tuticorin within the village limits of Meelavittan, Taluk of Tuticorin, Sub-Registration of Tuticorin in V.O.Chidambaranar Revenue District containing by admeasurement 1.02 acre or thereabouts and marked by Green coloured boundary lines on the plan annexed hereto, bearing Survey Nos.1431/part and 1432/part and bounded as below:

East	West	South	North
18 Meter Road	Plot No. C99	Plot No.C98(C)	Plot No.C98(A)

Linear Measurements

East to West on the North - 62.60 meter

East to West on the South - 73.00 meter



North to South on the East - 78.80 Meter
 North to South on the West - 52.20 Meter

1.1.14. Item No. 14

Schedule I

(Description of the Industrial Complex)

All that piece and parcel of land known as the Industrial Complex, Tuticorin comprising of about 1303.58 acres of land situated in V.No.24, Meelavittan, Revenue Villages but in compact block within the Taluk of Tuticorin Sub Registration District of Tuticorin in V.O. Chidambaranar Revenue District. The Industrial Complex is bounded as below:

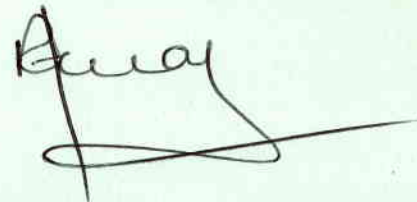
East	West	South	North
S.Nos.1503 part, 1504, 1488, 1625 part, 1482 part, 241 part, 239 part and 336 of Meelavittan Village	Part of Bye-Pass road and Ottapidaram Taluk	Railway line and bye-pass road (Part)	Ottapidaram Taluk boundary S.Nos.20,11,10,9, 8,13, 14,15,112,112,126, 127,184,187,190, 192, 179, 177, 159, 169, 168,280,288, 303,302,301 and 300 of Meelavittan Village

Schedule II

(Description of the property)

All that piece and parcel of land known as Plot No.C98/A in the SIPCOT's Industrial Complex at Tuticorin within the village limits of Meelavittan, Taluk of Tuticorin, Sub-Registration of Tuticorin in V.O. Chidambaranar Revenue District containing by admeasurement 1.00 acre or thereabouts and marked by Green coloured boundary lines on the plan annexed hereto, bearing Survey Nos.1430/part, and 1431/part and bounded as below:

East	West	South	North
18 Meter Road	Plot No. C99	Plot No.C98(B)	Plot No.C97



Linear Measurements

East to West on the North - 59.20 meter

East to West on the South - 62.60 meter

North to South on the East - 67.00 Meter

North to South on the West - 67.00 Meter

1 to 3 items totalled together 3 acres 2 cents of land - Schedule Correct.

1.2.MUDIVAITHANENDAL VILLAGE

1.2.1. Item No. 15

Thoothukudi District Pudukottai Sub Registrar Office Mudivaithanendal Village

1.2.1.1. Doc No. 1629/1997:

- | | |
|--------------------------------------|-----------------------|
| (a) Survey No. 1320/2A1 and 1320/2A2 | Total 3 Acre 4 Cents |
| (b) Survey No. 1350 | Total 2 Acre 20 cents |
| (c) Survey No. 1326 | Total 4 Acre 44 Cents |
| (d) Survey No. 1351 | Total 2 Acre 91 Cents |
| (e) Survey No. 1352 | Total 77 Cents |
| (f) Survey No. 1318/2B | Total 1 Acre 44 Cents |
| (g) Survey No. 1318/2A | Total 1 Acre 34 Cents |
| (h) Survey No. 1321/2A | Total 95 Cents |
| (i) Survey No. 1321/2C | Total 0.97 Cents |

(a) to (i) Items totalling 18 Acre 6 Cents

1.2.1.2. Doc No. 1630/1997

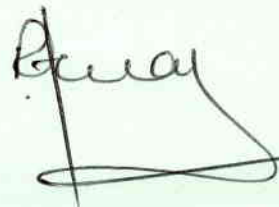
- | | |
|-----------------------|-----------------------|
| (a) Survey No. 1323/1 | Total 1 Acre 84 Cents |
| (b) Survey No. 1325 | Total 2 Acre 53 cents |
| (c) Survey No. 1323/2 | Total 1 Acre 06 Cents |
| (d) Survey No. 1324 | Total 2 Acre 91 Cents |
| (e) Survey No. 1321/1 | Total 2 Acre 92 Cents |
| (f) Survey No. 1315/1 | Total 1 Acre 44 Cents |
| (g) Survey No. 1315/2 | Total 1 Acre 47 Cents |
| (h) Survey No. 1349 | Total 2 Acre 39 Cents |

(a) to (h) Items totalling 16 Acre 56 Cents

1.2.1.3. Doc No. 1631/1997

Survey No. 1321/2B

Total 2 Acre 82 Cents


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1.3.VARTHAGREDDIPATTI VILLAGE

1.3.1. Item No. 16

Thoothukudi District Pudukottai Sub Registrar Office Varthagarettipatti Village

1.3.1.1. Doc No. 290/1997

(a) Survey No. 65/3	Total 1 Acre 33 Cents
(b) Survey No. 83/1	Total 1 Acre 54 cents
(c) Survey No. 84/1	Total 90 Cents
(d) Survey No. 84/2A	Total 77 Cents
(e) Survey No. 60/3	Total 26 Cents
(f) Survey No. 60/4	Total 20 Cents
(g) Survey No. 62/1	Total 2 Acre 20 Cents
(h) Survey No. 62/2	Total 0.78 Cents
(i) Survey No. 81/3	Total 1Acre 03 Cents
(j) Survey No. 64	Total 2 Acre 85 Cents
(k) Survey No. 82/3	Total 6 Acre 48 Cents

(a) to (k) Items totalling 18 Acre 34 Cents

1.3.1.2. Doc No. 291/1997

Survey No. 81/1	Total 2 Acre 25 Cents
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1.3.1.3. Doc No. 292/1997

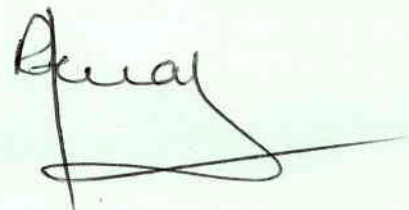
(a) Survey No. 63	Total 9 Acre 44 Cents
(b) Survey No. 82/1	Total 1 Acre 64 cents
(c) Survey No. 82/2	Total 1 Acre 56 cents
(d) Survey No. 65/2	Total 2 Acre 10 cents
(e) Survey No. 66/3B	Total 1 Acre 09 cents
(f) Survey No. 81/2	Total 1 Acre 06 cents

(a) to (f) Items totalling 16 Acre 81 Cents

1.3.1.4. Doc No. 293/1997

(a) Survey No. 84/3	Total 3 Acre 03 Cents
(b) Survey No. 61/1B3	Total 1 Acre 90 cents
(c) Survey No. 85/5	Total 1 Acre 68 cents
(d) Survey No. 81/4	Total 1 Acre 32 cents
(e) Survey No. 81/5	Total 1 Acre 32 cents

(a) to (e) Items totalling 9 Acre 25 Cents



1.3.1.5. Doc No. 2282/1995

Survey No. 43/3 Total 2 Acre 22 Cents (2.02 as per Sale Deed)

1.3.1.6. Doc No. 2273/1995

Survey No. 38/1 Total 2 Acre 25 Cents (1.20 as per Sale Deed)

1.3.1.7. Doc No. 3/1996

Survey No. 35/2 Total 1 Acre 96 Cents

1.3.1.8. Doc No. 8/1996

Survey No. 38/6B Total 0 Acre 64 Cents

1.3.1.9. Doc No. 11/1996

Survey No. 38/7 Total 1 Acre 84 Cents (3.54 as per Sale Deed)

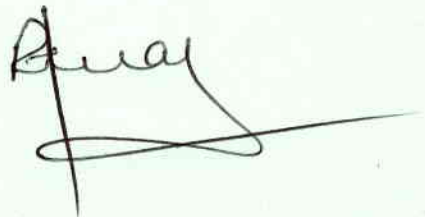
1.3.1.10. Doc No. 54/1996

(a) Tuticorin Registration District, Pudukkottai Sub-Registration Saragam,
Tuticorin Taluk, Varthagreddipatti Village Survey No. 42/3A Punjai Acre 1
and 26 cents of land.

(b) Tuticorin Registration District, Pudukkottai Sub-Registration Saragam,
Tuticorin Taluk, Varthagreddipatti Village Survey No. 42/3B Punjai Acre 1
and 26 cents of land.

1.3.1.11. Doc No. 56/1996

Tuticorin Registration District, Pudukkottai Sub-Registration Saragam,
Tuticorin Taluk, Varthagreddipatti Village Survey No. 40/2 Punjai Acre 1 and
53 cents of land

A handwritten signature in black ink, appearing to be 'Anwar', with a long horizontal flourish extending to the right.

1.3.1.12. Doc No. 57/1996

Tuticorin Registration District, Pudukkottai Sub-Registration Saragam,
Tuticorin Taluk, Varthagreddipatti Village Survey No. 40/3 Punjai Acre 1 and
40 cents of land

1.3.1.13. Doc No. 59/1996

Tuticorin Registration District, Pudukkottai Sub-Registration Saragam,
Tuticorin Taluk, Varthagreddipatti Village Survey No. 52/2 Punjai 3 Acre of
land

1.3.1.14. Doc No. 60/1996

Tuticorin Registration District, Pudukkottai Sub-Registration Saragam,
Tuticorin Taluk, Varthagreddipatti Village Survey No. 50/5 Punjai 96 cents of
land

1.3.1.15. Doc No. 62/1996

Tuticorin Registration District, Pudukkottai Sub-Registration Saragam,
Tuticorin Taluk, Varthagreddipatti Village Survey No. 48/2 Punjai Acre 2 and
15 cents of land

1.3.1.16. Doc No. 10/1996

Tuticorin Registration District, Pudukkottai Sub-Registration Saragam,
Tuticorin Taluk, Varthagreddipatti Village Survey No. 38/3 Punjai Acre 3 and
83 cents of land

1.3.1.17. Doc No. 12/1996

Tuticorin Registration District, Pudukkottai Sub-Registration Saragam,
Tuticorin Taluk, Varthagreddipatti Village Survey No. 38/5 Punjai Acre 2 and
38 cents of land

1.3.1.18. Doc No. 55/1996

Tuticorin Registration District, Pudukkottai Sub-Registration Saragam,
Tuticorin Taluk, Varthagreddipatti Village Survey No. 50/1 Punjai Acre 1 and
94 cents of land

1.3.1.19. Doc No. 63/1996

Tuticorin Registration District, Pudukkottai Sub-Registration Saragam,
Tuticorin Taluk, Varthagreddipatti Village Survey No. 55/1B Punjai Acre 1 and
59 cents of land



1.3.1.20. Doc No. 1025/1996

Tuticorin Registration District, Pudukkottai Sub-Registration Saragam,
Tuticorin Taluk, Varthagreddipatti Village Survey No. 38/4 Punjai Acre 2 and
37 cents of land

1.3.1.21. Doc No. 65/1996

Tuticorin Registration District, Pudukkottai Sub-Registration Saragam,
Tuticorin Taluk, Varthagreddipatti Village Survey No. 48/1A Punjai Acre 1 and
40 cents of land

1.3.1.22. Doc No. 78/1996

Tuticorin Registration District, Pudukkottai Sub-Registration Saragam,
Tuticorin Taluk, Varthagreddipatti Village Survey No. 58/2 Punjai Acre 2 and
06 cents of land

1.3.1.23. Doc No. 81/1996

Tuticorin Registration District, Pudukkottai Sub-Registration Saragam,
Tuticorin Taluk, Varthagreddipatti Village Survey No. 48/1B Punjai Acre 2 and
52 cents of land

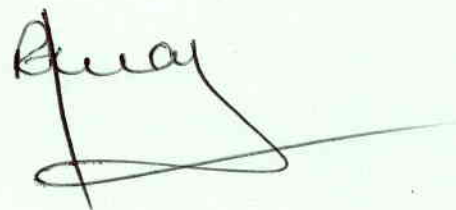
1.3.1.24. Doc No. 1026/1997

Tuticorin Registration District, Pudukkottai Sub-Registration Saragam,
Tuticorin Taluk, Varthagreddipatti Village Survey No. 40/1 Punjai Acre 1 and
58 cents of land

1.3.1.25. Doc No. 713/1997

(a) Tuticorin Registration District, Pudukkottai Sub-Registration Saragam,
Tuticorin Taluk, Varthagreddipatti Village Survey No. 36/6A Punjai Acre 1
and 4 cents of land

(b) Tuticorin Registration District, Pudukkottai Sub-Registration Saragam,
Tuticorin Taluk, Varthagreddipatti Village Survey No. 376/2B Punjai Acre
1 and 38 cents of land



1.3.1.26. Doc No. 1022/1997

- (a) Tuticorin Registration District, Pudukkottai Sub-Registration Saragam, Tuticorin Taluk, Varthagreddipatti Village Survey No. 51/4D Punjai Acre 1 and 49 cents of land
- (b) Tuticorin Registration District, Pudukkottai Sub-Registration Saragam, Tuticorin Taluk, Varthagreddipatti Village Survey No. 51/4B Punjai 75 cents of land

1.3.1.27. Doc No. 1023/1997

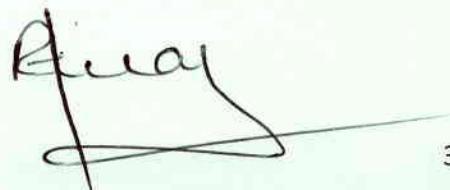
- (a) Tuticorin Registration District, Pudukkottai Sub-Registration Saragam, Tuticorin Taluk, Varthagreddipatti Village Survey No. 49/4 Punjai Acre 1 and 12 cents of land
- (b) Tuticorin Registration District, Pudukkottai Sub-Registration Saragam, Tuticorin Taluk, Varthagreddipatti Village Survey No. 49/1 Punjai Acre 5 and 97 cents of land.

1.3.1.28. Doc No. 690/1996

- (a) Tuticorin Registration District, Pudukkottai Sub-Registration Saragam, Tuticorin Taluk, Varthagreddipatti Village Survey No. 35/1 Punjai Acre 1 and 67 cents of land
- (b) Tuticorin Registration District, Pudukkottai Sub-Registration Saragam, Tuticorin Taluk, Varthagreddipatti Village Survey No. 36/3 Punjai Acre 1 and 28 cents of land
- (c) Tuticorin Registration District, Pudukkottai Sub-Registration Saragam, Tuticorin Taluk, Varthagreddipatti Village Survey No. 55/1C Punjai Acre 2 and 68 cents of land

1.3.1.29. Doc No. 691/1996

- (a) Tuticorin Registration District, Pudukkottai Sub-Registration Saragam, Tuticorin Taluk, Varthagreddipatti Village Survey No. 35/3 Punjai Acre 1 and 94 cents of land
- (b) Tuticorin Registration District, Pudukkottai Sub-Registration Saragam, Tuticorin Taluk, Varthagreddipatti Village Survey No. 36/2 Punjai Acre 1 and 42 cents of land



(c) Tuticorin Registration District, Pudukkottai Sub-Registration Saragam, Tuticorin Taluk, Varthagreddipatti Village Survey No. 55/1A Punjai Acre 1 and 93 cents of land

(d) Tuticorin Registration District, Pudukkottai Sub-Registration Saragam, Tuticorin Taluk, Varthagreddipatti Village Survey No. 55/1D Punjai Acre 1 and 15 cents of land (1.06 as per Sale Deed)

1.3.1.30. Doc No. 692/1996

(a) Tuticorin Registration District, Pudukkottai Sub-Registration Saragam, Tuticorin Taluk, Varthagreddipatti Village Survey No. 36/1 Punjai Acre 1 and 15 cents of land

(b) Tuticorin Registration District, Pudukkottai Sub-Registration Saragam, Tuticorin Taluk, Varthagreddipatti Village Survey No. 55/1E Punjai Acre 1 and 19 cents of land

1.3.1.31. Doc No. 694/1996

Tuticorin Registration District, Pudukkottai Sub-Registration Saragam, Tuticorin Taluk, Varthagreddipatti Village Survey No. 51/1 Punjai Acre 1 and 20 cents of land

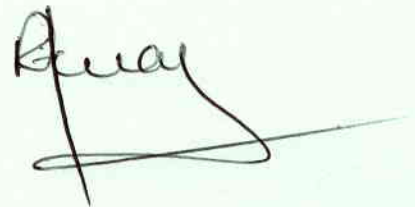
1.3.1.32. Doc No. 695/1996

(a) Tuticorin Registration District, Pudukkottai Sub-Registration Saragam, Tuticorin Taluk, Varthagreddipatti Village Survey No. 50/7B Punjai 40 cents of land

(b) Tuticorin Registration District, Pudukkottai Sub-Registration Saragam, Tuticorin Taluk, Varthagreddipatti Village Survey No. 51/2 Punjai Acre 1 and 22 cents of land

1.3.1.33. Doc No. 696/1996

Tuticorin Registration District, Pudukkottai Sub-Registration Saragam, Tuticorin Taluk, Varthagreddipatti Village Survey No. 50/7A Punjai Acre 1 and 35 cents of land



1.3.1.34. Doc No. 697/1996

(a) Tuticorin Registration District, Pudukkottai Sub-Registration Saragam,
Tuticorin Taluk, Varthagreddipatti Village Survey No. 49/2 Punjai 69 cents
of land

(b) Tuticorin Registration District, Pudukkottai Sub-Registration Saragam,
Tuticorin Taluk, Varthagreddipatti Village Survey No. 49/3 Punjai 64 cents
of land

1.3.1.35. Doc No. 698/1996

Tuticorin Registration District, Pudukkottai Sub-Registration Saragam,
Tuticorin Taluk, Varthagreddipatti Village Survey No. 51/3 Punjai Acre 1 and
58 cents of land.

2. State Bank of India

First charge on the current assets of the company, present and future on
paripassu basis with other WC banks.

3. Axis Bank Limited

i) EM on residential land at Athipattu Village, Ponneri Taluk, Minjur Panchayat,
Thiruvotriyoor SRO in the name of the Company.

ii) EM on land of 0.53 acres at Meelavittan Village, owned by the Company.

iii) EM on land of 5.40 acres at Kumaragiri Village, owned by the Company.

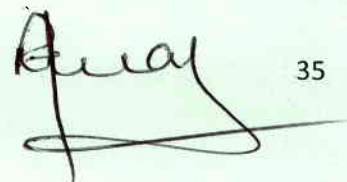
Charges were not created for other than the above security Interest. Security
Interest other than above mentioned in the claim form will not be considered as
Security Interest of M/s. Axis Bank.

4. City Union Bank Limited

Books Debts of St. John Freight Systems Limited

5. L&T Finance Limited

All that part and parcel of the commercial unit No.307 admeasuring 2210 Sq.ft.-
Sealable area & Built up area 1971.60 Sq.ft. and unit No.317 admeasuring 1954

 35

Sq.ft.- Sealable area & Built up area 1745 Sq.ft. located at Raheja Arcade Premises Co-operative Society Limited Plot No.61, Sector-11, CBD Belapur, Taluka & District, - Thane, Navi Mumbai – 400 614.

6. IDBI Bank Limited

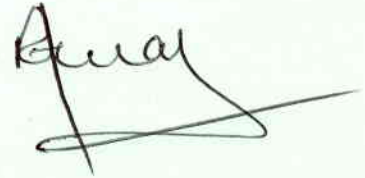
Hypothecation on stocks & book debts/receivables and other current assets of the Corporate Debtor under pari-passu basis with working capital bankers.

Second Charge on Fixed Assets of the Company on pari-passu basis with members banks (other than assets purchased under exclusive Charge).

Exclusive Charge on the all the 350 containers procured out of term loan of Rs. 4,00,00,000 availed from IDBI.

7. Small Industries Development Bank of India

First charge by way of mortgage in favour of SIDBI of all the immovable properties, both present and future, owned by St John Frieght Systems Ltd., situate at Varthagareddipatti Village, Tuticorin Taluk, Pudukkottai Sub Registration District, Tuticorin Registration District Tuticorin Taluk District and comprised of 1.07 Acre (0.43.5 Hectares) in S.No.53/3, 0.86 Acre (0.35.0 Hectares) in S.No.73/3, 1.75 Acre in S.No.54/1, 3.53 Acres in S.No.382/2, 3.51 acres in 382/1, 2.59 Acres in S.No.380/4, 2.68 Acre in S.No.380/5, 2.22 Acres) in S.No.380/1, 1.85 Acre in S.No.380/2, 1.85 Acre in S.No.380/3, 3.82 Acres in RS.No.381/2, 1.90 Acre in S.No.381/3, 3.27 Acres in S.No.54/5, 92 Cents in S.No.54/4 and 93 cents in R.S.No.54/6, total admeasuring 32.75 Acres, together with all the buildings and structure thereon



8. Corporation Bank

S.No.:46/2,46/4,46/6,47/3,47/1,47/2,60/5,47/4,60/2,59/1,48/5 Tirunelveli to Thoothukudi Road, Varthagareddypatti Village Thoothukudi Taluk, Thoothukudi District - 22.74 Acre in the name of St. John Freight Systems Ltd.

S.No.53/2,73/2,56/1,56/2,57/2,375/1,375/2,61/2,59/2,61/1A,514A,51/4C Varthagareddipatti Village Tirunelveli to Tuticorin Road Tuticorin Taluk - 23.77 Acre in the name of St. John Freight Systems Ltd.

9. Karur Vysya Bank Limited

Hypothecation of current assets present and future of St. John Freight Systems Limited.

10. Lakshmi Vilas Bank

Hypothecation of stocks related to that activity stored in their business premises, go-down, book debts and other current assets of the business such as advances paid to suppliers etc. and hypothecation of equipment, machineries, fixtures etc. on pari-passu charge basis with other working capital lenders.

11. Canara Bank

Pari-passu first charge on receivables with other member banks under MBA.

12. IndusInd Bank Limited

Hypothecation of the below mentioned asset:

"Reach Stacker - Model no. DRF 450 S5.

Serial No. T34113.0838"

13. Shriram Transport Finance Company Limited

Charges were not created in respect of Security Interest claimed by the Financial Creditor in the claim. The Security Interest will not be considered as Security Interest of M/s. Shriram Transport Finance Company Limited.



14. SREI Infrastructure Finance Limited

Charges under Section 78 were not created in respect of Security Interest claimed by the Financial Creditor in the claim. The Security Interest will not be considered as Security Interest of M/s. SREI Infrastructure Finance Limited.

15. SREI Equipment Finance Limited

Hypothecation of Reach Stacker – ASTER – Quantity 1.

It is relevant to state at this juncture that during the CIRP period the Resolution Professional had preferred an interlocutory application (MA/ under Section 60(5) to an original application filed under Section 66 of the Code.

It has been prayed in an interlocutory application to the Adjudicating Authority to injunct 170 companies, in which the employees of the Corporate Debtor are directors and funds were transferred by the Corporate Debtor through subsidiary companies, from alienating the assets pending disposal of Section 60(5) application and Section 66.

The matter is pending before Adjudicating Authority. On issuance of final order on the said application, the assets of the 170 companies will be dealt in accordance with the order of the Hon'ble NCLT. If required, revised stakeholders report will be filed.

Dated on this 03rd September of 2020 at Chennai


R VENKATAKRISHNAN
LIQUIDATOR

Employee dues in respect of employees as on Liquidation Commencement Date

Sl. No	Location	Employee Id	Employees' Name	Years of Service in CD	Pending Salary till October 2018	Pending Salary Nov 2018	Pending Bonus of 2016-17 & 2017-18	Gratuity	Leave Encashment Payable	Total
1	Thoothukudi	11092	K Latha Fernando	29.00	-	36,820	35,286	3,24,711	4,528	4,01,345
2	Thoothukudi	11125	Jeyakumar Thanasing P.	29.00	-	44,690	43,342	3,98,828	-	4,86,860
3	Thoothukudi	11136	Immanuel Jeyapragash K.	29.00	-	-	54,373	4,54,859	43,498	5,52,730
4	Thoothukudi	11169	Suriyan S.	29.00	17,100	-	16,500	1,51,832	9,075	1,94,507
5	Thoothukudi	11182	Jessy Devi G.	29.00	-	22,460	24,973	2,29,797	6,867	2,84,097
6	Thoothukudi	11193	Meenachi Sundaram V.	29.00	-	15,730	15,038	1,38,380	13,234	1,82,382
7	Thoothukudi	11204	Subbiah M.	29.00	-	19,635	18,975	1,74,619	14,959	2,28,188
8	Thoothukudi	11259	Esakki Pushparani S.	29.00	-	-	29,937	2,75,489	26,345	3,31,771
9	Thoothukudi	11261	Guna Sekaran S.	29.00	6,420	83,480	94,479	7,90,362	70,859	10,45,600
10	Thoothukudi	11273	Mathivanan G.	29.00	20,420	30,410	29,462	2,71,105	25,926	3,77,323
11	Thoothukudi	11283	John Samuel A.	29.00	-	43,690	41,987	3,86,364	36,949	5,08,990
12	Thoothukudi	11395	Johnson Rajasingh J.	27.00	-	36,880	35,343	3,02,800	28,510	4,03,533
13	Thoothukudi	11417	Charlet Mary R.	27.00	-	25,380	24,731	2,11,877	21,763	2,83,751
14	Thoothukudi	11439	Immanuel Vijayan S.	27.00	-	40,400	43,274	3,37,038	34,619	4,55,331
15	Thoothukudi	11463	Stephen Perianayagam K.	27.00	70,830	23,210	22,152	1,89,789	-	3,05,981
16	Thoothukudi	11529	Sorimuthu A.	27.00	12,770	12,890	-	85,907	8,824	1,20,391
17	Thoothukudi	11531	Benjamin Jim Reeves A.	27.00	21,000	45,990	44,722	3,48,316	35,778	4,95,806
18	Thoothukudi	11553	Vanniaraj C.	27.00	-	32,450	30,136	2,58,188	26,520	3,47,294
19	Thoothukudi	11564	Athisayaraj S.	27.00	-	37,130	36,184	3,04,747	31,303	4,09,364
20	Thoothukudi	11575	Ramalingam S.	27.00	-	29,310	-	2,32,922	23,924	2,86,156
21	Thoothukudi	11586	Arunachalam A.G.	27.00	-	32,400	31,266	2,67,876	27,514	3,59,056
22	Thoothukudi	11608	Stephen Jebaraj A.	27.00	-	40,110	38,932	3,33,549	34,260	4,46,851
23	Thoothukudi	11698	Panimayam Jansi Indra F	26.00	-	-	46,759	3,50,700	37,407	4,34,866
24	Thoothukudi	11709	Murugesan V.	26.00	-	19,780	18,612	1,53,555	16,378	2,08,325
25	Thoothukudi	11733	Sahaya Seelan John Barclay	26.00	-	2,330	26,548	2,19,030	23,362	2,71,270
26	Thoothukudi	11823	Rajesh Jebasundar D.	26.00	-	28,210	-	2,69,430	-	2,97,640
27	Thoothukudi	11834	Santhi J.	26.00	-	24,850	24,731	2,04,030	21,763	2,75,374
28	Thoothukudi	11902	Radhakrishnan B.	26.00	-	25,530	24,846	2,05,260	21,894	2,77,530
29	Thoothukudi	11924	Ameer Basha S.	26.00	-	24,295	28,015	2,31,135	24,654	3,08,099
30	Thoothukudi	11979	Namasivayam U.	26.00	-	40,410	43,138	3,23,535	34,510	4,41,593
31	Thoothukudi	11992	Jeya Thomas S.	26.00	-	2,730	32,316	2,66,970	7,712	3,09,728
32	Thoothukudi	12003	Selvaraj Moses G.	26.00	99,630	49,810	52,808	3,96,060	42,246	6,40,554
33	Thoothukudi	12025	Joseph Leon J.	26.00	2,85,080	95,030	2,03,373	7,89,555	84,218	14,57,256
34	Thoothukudi	12137	Sangathamil D.	25.00	-	35,610	56,143	4,06,010	45,039	5,42,802
35	Thoothukudi	12295	Godwin Jerold V.	25.00	-	27,620	-	2,85,649	31,688	3,44,957
36	Thoothukudi	12339	Sundarapandian J	25.00	2,16,810	72,270	1,49,998	5,59,962	62,118	10,61,158
37	Thoothukudi	12396	Rubert Sornapandy Ponraj G.	25.00	-	41,140	43,138	3,11,091	34,510	4,29,879
38	Thoothukudi	12543	Suresh K.	26.00	14,350	13,450	11,162	99,000	10,560	1,48,522
39	Thoothukudi	12554	Vallinayagam M.	26.00	-	-	-	99,000	10,560	1,09,560
40	Thoothukudi	12699	Israel P.	26.00	-	-	-	99,000	-	99,000
41	Thoothukudi	12756	Murugesan K.	25.00	12,570	12,370	11,065	87,779	9,738	1,33,522
42	Thoothukudi	12824	Rajendran A.K.	25.00	-	-	-	95,192	5,060	1,00,252
43	Thoothukudi	12969	Meenakshi Sundaram S.	25.00	-	39,220	39,263	3,13,529	25,361	4,17,373
44	Thoothukudi	13138	Ramanathan A.	25.00	-	32,370	27,719	2,23,067	2,578	2,85,734
45	Thoothukudi	13206	Thivagaran N.	25.00	-	91,700	1,04,694	7,55,005	83,755	10,35,154
46	Thoothukudi	13217	Sudalai Mani K.	25.00	-	-	-	95,192	10,560	1,05,752
47	Thoothukudi	13274	Beryl Selvamani G.	27.00	-	34,260	33,667	2,88,438	29,627	3,85,992
48	Thoothukudi	13331	Ramachandran M.	24.00	15,100	15,080	14,088	1,07,294	12,398	1,63,960
49	Thoothukudi	13408	Muthulakshmi R.	24.00	-	23,290	23,130	1,76,151	20,354	2,42,925
50	Thoothukudi	13443	Maharajan B.	24.00	12,099	40,660	38,969	2,96,765	30,721	4,19,214
51	Thoothukudi	13612	Ravindar R.	24.00	57,020	28,510	27,730	2,11,182	-	3,24,442
52	Thoothukudi	13667	Subbiah K.	24.00	15,040	25,150	23,489	1,78,878	20,670	2,63,227
53	Thoothukudi	13779	Frank Rooswelt L.	24.00	18,180	38,180	36,753	2,79,886	29,647	4,02,646
54	Thoothukudi	13926	Ganapathy T.	24.00	15,000	20,870	19,911	1,51,629	17,522	2,24,932
55	Thoothukudi	14027	Francis V.	26.00	9,050	20,050	20,015	1,65,135	17,614	2,31,864
56	Thoothukudi	14038	David Raja J.	23.00	-	-	2,36,162	15,66,844	1,88,930	19,91,936
57	Thoothukudi	14062	Mariappan A.	24.00	-	-	29,974	2,28,268	26,377	2,84,619
58	Thoothukudi	14073	Ponseelan R.	23.00	-	-	-	87,577	10,560	98,137
59	Thoothukudi	14128	Abdul Samath A.	23.00	22,410	43,600	40,476	2,96,209	35,716	4,38,411
60	Thoothukudi	14163	Kannan K.	23.00	11,275	13,805	9,821	76,630	2,503	1,14,034
61	Thoothukudi	14229	Sethu Sankar A.	23.00	-	-	18,250	1,33,197	16,060	1,67,507
62	Thoothukudi	14242	Selva Kumar P.	23.00	-	15,390	22,870	1,66,914	20,126	2,25,300
63	Thoothukudi	14319	Abdulla B	23.00	20,000	29,660	28,741	2,10,025	25,325	3,13,751
64	Thoothukudi	14411	Josephraj M.	23.00	-	-	16,500	1,20,418	14,520	1,51,438
65	Thoothukudi	14422	Devadas K.	23.00	-	47,880	50,878	3,37,556	40,702	4,77,016
66	Thoothukudi	14646	Vijayaraj A.	29.00	14,000	14,690	-	1,36,623	13,065	1,78,378
67	Thoothukudi	14815	Vellaisamy V.	23.00	11,830	11,830	-	86,635	10,446	1,20,741
68	Thoothukudi	14837	Durairaj A.	23.00	11,800	11,800	-	88,227	10,638	1,22,465
69	Thoothukudi	14883	Arunanandam K.	23.00	11,820	11,820	-	89,063	10,739	1,23,442
70	Thoothukudi	14894	Balamurugan P.	23.00	12,180	10,790	-	89,063	10,739	1,22,772
71	Thoothukudi	14938	Murugaraj S.	23.00	12,190	12,190	-	89,063	10,739	1,24,182
72	Thoothukudi	14984	Selvin Jeyaprakash S.	24.00	-	-	24,075	1,83,351	19,421	2,26,847
73	Thoothukudi	15197	Christhu Raja J.	24.00	-	37,800	40,499	2,80,385	-	3,58,684
74	Thoothukudi	15208	Murugesan P.	22.00	9,500	11,080	-	77,220	9,734	1,07,534
75	Thoothukudi	15232	Rabindra Devanath J.	20.00	5,75,170	76,340	82,081	4,73,550	65,665	12,72,806
76	Thoothukudi	15254	Senraj Muthiah.S	20.00	-	48,703	86,127	4,96,892	68,902	7,00,624
77	Thoothukudi	15276	Balamurugan P.	24.00	-	35,660	34,228	2,60,668	30,121	3,60,677
78	Thoothukudi	15333	Ponn Rani M.	19.00	4,25,230	70,740	1,36,552	3,94,572	-	10,27,094
79	Thoothukudi	15355	Merybal E.	22.00	-	26,340	51,699	3,28,959	-	4,06,998
80	Thoothukudi	15478	Inigo M.	22.00	-	-	-	80,431	8,449	88,880
81	Thoothukudi	15489	Jeyakumar G.	23.00	13,890	-	13,284	96,945	-	1,24,119
82	Thoothukudi	15502	Suresh Kumar K.	23.00	-	22,575	21,001	1,53,273	18,481	2,15,330
83	Thoothukudi	15592	Packia Balsingh S.	22.00	-	35,110	-	2,35,506	29,687	3,00,303
84	Thoothukudi	15603	David Stephen J.	20.00	-	35,420	33,222	2,15,885	-	2,84,527
85	Thoothukudi	15647	Muthu Raman S.	25.00	-	32,290	-	2,47,298	26,290	3,05,878
86	Thoothukudi	15669	Balasubramanian S.	23.00	-	20,110	19,583	1,43,109	17,256	2,00,058
87	Thoothukudi	15849	Robson Babu	21.00	20,830	31,940	26,323	1,79,465	988	2,59,546
88	Thoothukudi	16165	Mookkandi M.	15.00	-	47,120	50,878	2,20,145	16,111	3,34,254
89	Thoothukudi	16211	Murugan A.	15.00	-	-	-	55,878	10,330	66,208
90	Thoothukudi	16244	Nagarajan V.	21.00	15,107	25,450	23,578	1,57,524	20,802	2,42,461
91	Thoothukudi	16299	Dharma Lingam I.	21.00	-	20,884	34,009	2,26,618	28,058	3,09,569
92	Thoothukudi	16312	John Ponraj P.	18.00	-	-	43,747	2,27,153	33,539	3,04,439
93	Thoothukudi	16323	Subramanian P.	23.00	-	-	21,001	1,53,273	14,631	1,88,905
94	Thoothukudi	16334	Jesuraj P.	21.00	-	-	27,121	1,80,725	-	2,07,846
95	Thoothukudi	16345	Sudhakar K.	21.00	-	-	25,974	1,73,080	-	1,99,054
96	Thoothukudi	16356	Emil Jebasingh C.	20.00	-	-	26,306	1,66,950	23,150	2,16,406
97	Thoothukudi	16378	Jackvis P.	20.00	-	-	25,554	1,62,173	22,487	2,10,214

Employee dues in respect of employees as on Liquidation Commencement Date

Sl. No	Location	Employee Id	Employees' Name	Years of Service In CD	Pending Salary till October 2018	Pending Salary Nov 2018	Pending Bonus of 2016-17 & 2017-18	Gratuity	Leave Encashment Payable	Total	
98	Thoothukudi	16391	Thulasimani P.	19.00	-	-	-	64,991	8,102	73,093	
99	Thoothukudi	16402	Venkatraman S.	19.00	-	-	21,517	1,29,905	17,381	1,68,803	
100	Thoothukudi	16413	Thomas Mani M.	16.00	52,510	-	-	1,20,055	20,810	1,93,375	
101	Thoothukudi	16435	Antonyraj T.	20.00	-	-	31,759	2,01,554	27,948	2,61,261	
102	Thoothukudi	16446	Devaraj Alex	21.00	-	-	-	29,974	1,99,734	26,377	2,56,085
103	Thoothukudi	16468	Sathasivam V.	20.00	22,850	22,130	19,921	1,26,427	17,530	2,08,858	
104	Thoothukudi	16481	Jegan R.	21.00	27,760	27,750	26,066	1,73,698	22,938	2,78,212	
105	Thoothukudi	16492	Godwin D.	20.00	33,770	33,780	32,522	2,06,388	28,619	3,35,079	
106	Thoothukudi	16503	Veldurai M.	22.00	24,940	24,940	24,305	1,69,671	21,389	2,65,245	
107	Thoothukudi	16514	Jebakumar Navamani Daniel, A	20.00	-	30,140	29,213	1,85,388	25,707	2,70,448	
108	Thoothukudi	16525	Sakthivel E.	20.00	-	21,160	20,206	1,28,238	17,782	1,87,386	
109	Thoothukudi	16536	Muthukumarasamy V.	20.00	15,730	26,600	25,463	1,64,435	9,026	2,41,254	
110	Thoothukudi	16547	Lakshmi Narayanan P.U.	20.00	19,000	27,870	57,765	1,69,800	23,545	2,97,980	
111	Thoothukudi	16716	Maran M.	15.00	-	31,480	60,880	1,44,883	26,787	2,64,030	
112	Thoothukudi	16929	A M James Karunai Thasan	22.00	-	44,489	42,554	2,97,063	37,447	4,21,553	
113	Thoothukudi	17021	Ponselvaraj T.	21.00	-	43,770	41,543	2,77,200	31,269	3,93,782	
114	Thoothukudi	17357	Sakthivel M.	19.00	-	23,770	23,180	1,39,749	20,398	2,07,097	
115	Thoothukudi	17403	C Saravanan	15.00	46,110	46,110	43,725	2,08,116	38,478	3,82,539	
116	Thoothukudi	17414	Arulrajan P.	15.00	1,38,300	46,100	43,725	2,08,116	35,272	4,71,513	
117	Thoothukudi	17425	Maridass A.	18.00	-	-	29,264	1,67,140	23,606	2,20,010	
118	Thoothukudi	17436	Chellaperumal C.	18.00	-	-	30,070	1,71,751	20,949	2,22,770	
119	Thoothukudi	17447	Vinoth Sugaraj J.C.	18.00	-	-	27,970	1,63,028	-	1,90,998	
120	Thoothukudi	17458	Rajakumar Jebaraj P.	17.00	-	-	16,085	86,769	13,860	1,16,714	
121	Thoothukudi	17469	Raviraj S.	17.00	-	-	25,723	1,38,759	22,636	1,87,118	
122	Thoothukudi	17471	Karunanithi R.	17.00	-	-	18,903	1,01,971	16,634	1,37,508	
123	Thoothukudi	17515	Subramanian K.	19.00	-	14,060	22,565	1,36,044	19,030	1,91,699	
124	Thoothukudi	17526	Suresh Kumar V.	20.00	28,830	29,830	27,326	1,77,865	24,664	2,88,515	
125	Thoothukudi	17695	Maharaja S.	19.00	10,000	18,710	18,162	1,09,495	15,982	1,72,349	
126	Thoothukudi	17717	Balachandran T.	20.00	-	-	-	94,512	13,106	1,07,618	
127	Thoothukudi	17796	Palanivel S.	19.00	-	18,120	11,626	70,187	10,245	1,10,178	
128	Thoothukudi	17807	Essakiappan K.	22.00	-	-	-	73,298	9,240	82,538	
129	Thoothukudi	17818	Antony Raj S.	20.00	12,475	15,300	9,870	66,635	4,043	1,08,323	
130	Thoothukudi	17831	Chandrasekar T.	20.00	-	-	-	66,635	9,240	75,875	
131	Thoothukudi	17842	Vijayakumar P.	19.00	13,480	13,370	9,796	59,061	8,621	1,04,328	
132	Thoothukudi	18101	Joseph S.	20.00	-	-	15,121	95,965	13,029	1,24,115	
133	Thoothukudi	18393	Durairaj M	13.00	-	55,200	57,191	2,14,470	45,753	3,72,614	
134	Thoothukudi	18437	Arunachalam P.	17.00	-	2,240	17,178	92,663	15,117	1,27,198	
135	Thoothukudi	18448	Jeyakodi S.	17.00	-	17,810	16,500	89,005	14,520	1,37,835	
136	Thoothukudi	18472	Jeyaraman K.	17.00	-	-	25,062	1,35,189	22,054	1,82,305	
137	Thoothukudi	18483	Nirmal Roy Abraham M.	17.00	71,330	-	-	1,75,460	-	2,46,790	
138	Thoothukudi	18505	Jebasingh Keebathkumar	17.00	-	17,400	16,411	89,005	14,520	1,37,336	
139	Thoothukudi	18527	Vijay Kumar N.	17.00	14,730	14,820	13,671	73,744	12,030	1,28,995	
140	Thoothukudi	18549	Karuppasamy M.	16.00	-	13,795	-	65,686	11,385	90,866	
141	Thoothukudi	18562	Rupert Raj P.	16.00	-	-	31,210	1,67,298	-	1,98,508	
142	Thoothukudi	18685	Subramanian O.	17.00	-	29,340	28,487	1,53,667	3,134	2,14,628	
143	Thoothukudi	19056	Selvi Seemon	13.00	32,190	32,200	30,999	1,28,205	2,279	2,25,873	
144	Thoothukudi	19078	Thanasingh Raj C.	16.00	-	16,400	25,723	1,30,597	22,636	1,95,356	
145	Thoothukudi	19089	Ravi Sankar	16.00	-	-	27,150	1,37,843	21,901	1,86,894	
146	Thoothukudi	19091	Wilson Dharmaraj R.	16.00	-	21,960	20,154	1,03,163	17,882	1,63,159	
147	Thoothukudi	19102	Subash Prabhu J.S.	16.00	65,800	-	-	1,62,305	28,133	2,56,238	
148	Thoothukudi	19157	Pon Ramesh Kannan A.	16.00	-	-	17,102	86,825	15,050	1,18,977	
149	Thoothukudi	19282	Aswin Kumar Gnanasigamani G.	13.00	64,620	-	31,185	1,28,640	27,443	2,51,888	
150	Thoothukudi	19293	S Antony Bhaskar	13.00	1,38,335	-	-	1,86,435	39,773	3,64,543	
151	Thoothukudi	19315	Raj Bino S	13.00	-	-	37,469	1,54,560	30,912	2,22,941	
152	Thoothukudi	19552	Paul Albert T.	15.00	-	14,995	-	72,935	-	87,930	
153	Thoothukudi	19653	Antony Mathipragasam	12.00	-	-	33,429	1,27,288	29,418	1,90,135	
154	Thoothukudi	19912	Rathna Prabu J	12.00	-	-	22,812	87,106	20,131	1,30,049	
155	Thoothukudi	25839	Antony Xavier Wilson	12.00	-	-	34,880	1,32,812	30,694	1,98,386	
156	Thoothukudi	26019	Balakrishnan. G	12.00	13,110	-	12,223	46,544	10,756	82,633	
157	Thoothukudi	26414	Mariappan M.	13.00	-	19,330	18,162	74,918	15,982	1,28,392	
158	Thoothukudi	26447	Sivakumar.M	14.00	-	-	-	80,640	15,974	96,614	
159	Thoothukudi	26471	Mariappan. T	12.00	-	23,490	22,908	87,231	20,159	1,53,788	
160	Thoothukudi	26493	Kasirajan P.	15.00	-	-	16,924	80,550	14,893	1,12,367	
161	Thoothukudi	26504	Gnanasteen S	15.00	7,790	24,790	23,973	1,14,101	21,096	1,91,750	
162	Thoothukudi	26515	Ponraj R.	14.00	-	28,491	17,340	77,248	14,664	1,37,743	
163	Thoothukudi	26548	Alwar V.	15.00	10,000	17,860	17,378	82,713	15,293	1,43,244	
164	Thoothukudi	26752	Muthiah	15.00	-	-	15,193	72,312	3,621	91,126	
165	Thoothukudi	26774	Kingsly Vetriselvan	15.00	-	24,540	23,924	1,13,867	21,053	1,83,384	
166	Thoothukudi	27033	Jeyasingh Jebaraj. D	25.00	-	-	-	1,21,154	13,439	1,34,593	
167	Thoothukudi	27044	Vembu Petchi	23.00	-	16,710	16,664	1,21,613	14,664	1,69,651	
168	Thoothukudi	27213	Suganthi.A	14.00	-	-	18,036	80,123	15,872	1,14,031	
169	Thoothukudi	27279	Joseph Kingsly D.	14.00	-	-	-	64,704	12,818	77,522	
170	Thoothukudi	27325	Ramesh P.	14.00	-	-	-	65,544	11,360	76,904	
171	Thoothukudi	27347	Murugesu Mani S.	14.00	-	-	15,680	69,655	4,599	89,934	
172	Thoothukudi	27382	Karthic Mani A	13.00	-	15,820	-	65,145	7,238	88,203	
173	Thoothukudi	27404	Rajesh Raja J	13.00	-	17,080	-	61,868	13,198	92,146	
174	Thoothukudi	27426	Anna Maria Raj S	13.00	-	14,130	12,902	53,220	11,354	91,606	
175	Thoothukudi	27437	Srinivasan P	13.00	-	-	-	56,400	12,031	68,431	
176	Thoothukudi	27448	Chinnadurai. P	13.00	-	12,850	12,855	53,033	11,313	90,051	
177	Thoothukudi	27472	Rathinavel M	13.00	-	15,300	14,342	59,243	12,638	1,01,523	
178	Thoothukudi	27527	Murugan. K	12.00	-	-	17,036	64,869	14,992	96,897	
179	Thoothukudi	27573	Jeyabalan. K	12.00	-	-	-	49,985	-	49,985	
180	Thoothukudi	27595	Esakki Muthu. M	12.00	-	15,240	-	53,605	12,388	81,233	
181	Thoothukudi	27606	Sevugamoorthy. M	12.00	-	-	-	50,552	11,682	62,234	
182	Thoothukudi	27641	Arul Raj. J	12.00	-	17,640	16,454	62,827	14,520	1,11,441	
183	Thoothukudi	27696	Xavier. V	12.00	-	13,900	-	49,514	11,442	74,856	
184	Thoothukudi	27718	Ponprasath. P	12.00	-	-	-	38,077	1,467	39,544	
185	Thoothukudi	27832	Sankar.A	12.00	-	14,280	13,612	51,833	11,230	90,955	
186	Thoothukudi	28236	C Devakirubakaran	12.00	-	-	15,793	60,134	13,898	89,825	
187	Thoothukudi	28282	Raj Kumar. K	12.00	-	-	-	51,750	11,959	63,709	
188	Thoothukudi	28552	Antony John Benedict	11.00	16,200	16,200	14,979	52,286	13,182	1,12,847	
189	Thoothukudi	28563	Antony Selvaraj. J	12.00	-	15,290	-	53,605	12,388	81,283	
190	Thoothukudi	28574	Jebakumar. D	12.00	-	17,260	17,194	65,472	15,130	1,15,056	
191	Thoothukudi	28607	Arumuga Nainar. R	12.00	-	-	-	54,492	-	54,492	
192	Thoothukudi	28653	Rajalingam . S	12.00	-	13,800	-	48,558	11,222	73,580	
193	Thoothukudi	28732	Alwin Paul Raja.S	11.00	98,890	27,730	19,702	94,240	-	2,40,562	
194	Thoothukudi	29193	Alwin Galeb.A	10.00	-	-	-	33,831	-	33,831	

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195	Thoothukudi	29441	Jeyaprakash.S	10.00	-	-	-	39,277	10,893	50,170
196	Thoothukudi	29621	Mathankumar.M	10.00	-	14,400	14,387	45,646	5,275	79,708
197	Thoothukudi	29924	Venkatesh.K	11.00	13,340	-	11,800	41,187	10,384	76,711
198	Thoothukudi	31285	Nixon Christopher.D	10.00	-	18,450	-	1,32,560	-	1,51,010
199	Thoothukudi	31342	Dharmalingam. T	12.00	15,630	-	14,254	54,277	12,543	96,704
200	Thoothukudi	31386	Sam Victor Kirubaharan.D	10.00	37,740	-	-	59,619	2,067	99,426
201	Thoothukudi	31689	Thomas.G	9.00	83,770	83,780	86,273	2,23,981	48,888	5,26,692
202	Thoothukudi	31847	Deva Asir.P	10.00	4,929	9,155	8,051	26,117	-	48,252
203	Thoothukudi	32005	Edward Kamaraj Kumar.J	9.00	-	26,470	25,790	73,653	22,695	1,48,608
204	Thoothukudi	32027	Prince Titus.J	9.00	1,22,110	40,710	39,683	1,13,327	-	3,15,830
205	Thoothukudi	32049	Amos Gandhi.C	9.00	18,750	-	18,668	53,315	16,428	1,07,161
206	Thoothukudi	32141	Antony Raj.I	10.00	-	-	-	35,752	9,914	45,666
207	Thoothukudi	32152	Suresh.M	10.00	12,023	11,660	9,912	31,454	8,722	73,771
208	Thoothukudi	32218	Ganesh.J	9.00	-	-	15,851	45,267	13,949	75,067
209	Thoothukudi	32231	Jeyakannan.J	9.00	-	10,160	-	36,180	11,149	57,489
210	Thoothukudi	32308	James Royer.M	10.00	-	-	-	34,471	9,559	44,030
211	Thoothukudi	32365	Sundar.G	9.00	-	-	-	23,251	7,165	30,416
212	Thoothukudi	32409	Sakthiselvan	10.00	-	8,450	-	33,162	-	41,612
213	Thoothukudi	32422	M.Saravana Kumar	10.00	-	-	-	28,719	7,965	36,684
214	Thoothukudi	32668	Parameswaran V.	9.00	-	9,070	8,561	24,451	5,964	48,046
215	Thoothukudi	32804	Ananthavalli G.	9.00	-	12,440	12,459	35,583	10,964	71,446
216	Thoothukudi	32815	Ganesan P.	9.00	-	-	-	28,558	8,800	37,358
217	Thoothukudi	32859	Balamurugan M.	9.00	-	10,870	-	24,949	7,688	43,507
218	Thoothukudi	32861	Selva Kumar P.	9.00	7,494	12,290	10,557	30,152	9,290	69,783
219	Thoothukudi	32894	Geoffrey A.	9.00	-	-	-	28,558	8,800	37,358
220	Thoothukudi	32905	Rajesh Kumar M.	9.00	-	-	-	28,558	8,800	37,358
221	Thoothukudi	32984	Gipson Immanuel Y.	9.00	-	13,760	13,294	38,018	1,952	67,024
222	Thoothukudi	33052	Mohamed Jamal M	8.00	37,300	-	18,569	47,137	1,021	1,04,027
223	Thoothukudi	33063	Packiaraj S.	8.00	-	-	-	30,185	10,463	40,648
224	Thoothukudi	33085	Stanish Arul Jagan A.	8.00	32,290	-	-	47,137	14,639	94,066
225	Thoothukudi	33175	Thiruneelakandan	10.00	-	-	-	37,004	10,262	47,266
226	Thoothukudi	33186	Jeyaraman.R	10.00	-	-	-	31,731	8,800	40,531
227	Thoothukudi	33254	Nagarajan.S	10.00	-	12,330	11,235	35,746	9,914	69,225
228	Thoothukudi	33276	Arumuga Nainar	10.00	-	11,390	10,599	33,635	9,327	64,951
229	Thoothukudi	33309	Densingh.T	10.00	-	11,240	10,583	33,635	9,327	64,785
230	Thoothukudi	33344	Sathis Manikaraj.I	10.00	13,693	13,090	11,265	35,746	9,914	83,708
231	Thoothukudi	33355	Jegatheeswaran.G	10.00	-	12,480	-	35,740	9,912	58,132
232	Thoothukudi	33377	Mariappan.A.S	8.00	-	-	18,803	47,732	9,997	76,532
233	Thoothukudi	33524	Divakar.S	9.00	-	-	-	28,558	8,800	37,358
234	Thoothukudi	33579	Raja.S	8.00	13,050	13,290	-	29,732	10,307	66,379
235	Thoothukudi	33783	Gothandaraman.R	8.00	70,240	35,120	33,650	85,652	24,125	2,48,787
236	Thoothukudi	33816	Alwin Durai.U	10.00	-	-	-	37,310	-	37,310
237	Thoothukudi	33838	Johnson Paul Rajesh.S	8.00	-	-	-	25,385	5,133	30,518
238	Thoothukudi	33862	Jebasingh Bose Arul Thurai.N	8.00	-	-	17,230	43,740	9,161	70,131
239	Thoothukudi	34031	Raja Ram.R	9.00	9,675	9,800	8,615	24,606	4,423	57,119
240	Thoothukudi	34143	Simion Pushparaj.G	8.00	-	17,950	17,888	45,411	15,742	96,991
241	Thoothukudi	34299	Natesan.D	8.00	-	11,220	-	25,555	8,859	45,634
242	Thoothukudi	34301	Edwin Santhakumar.A	8.00	-	11,320	-	25,555	8,859	45,734
243	Thoothukudi	34536	Jebakumari.A	7.00	-	18,260	18,190	40,405	16,007	92,862
244	Thoothukudi	34762	Thavasianathan.A	7.00	52,790	52,780	55,280	1,11,623	44,224	3,16,697
245	Thoothukudi	34773	Arul Selvan.P	7.00	-	-	-	25,874	10,250	36,124
246	Thoothukudi	34795	Subramanian.T	7.00	-	-	-	22,212	8,800	31,012
247	Thoothukudi	34839	Ramesh Kumar	10.00	-	10,230	9,363	29,833	8,273	57,699
248	Thoothukudi	34874	Murugan.R.L	7.00	-	10,420	9,983	22,175	-	42,578
249	Thoothukudi	35019	Durai Samy.P	7.00	-	12,620	11,313	25,127	5,600	54,660
250	Thoothukudi	35098	Subramanian.S	7.00	-	-	-	31,787	-	31,787
251	Thoothukudi	35109	Perumal.S	7.00	-	-	-	31,787	-	31,787
252	Thoothukudi	35177	Agnes Alexis	7.00	34,610	34,610	33,275	73,912	23,182	1,99,589
253	Thoothukudi	35212	Vimalraj.M	7.00	-	-	16,972	37,699	12,446	67,117
254	Thoothukudi	35291	Muthammal@Eswari	7.00	-	9,980	9,983	22,175	-	42,138
255	Thoothukudi	35425	Sri Krishna Bharath	7.00	14,540	-	-	32,251	6,123	52,914
256	Thoothukudi	35436	Samuel Christopher.G	7.00	-	14,540	-	32,251	-	46,791
257	Thoothukudi	35605	Godfrey Jenilsingh.S.J	6.00	-	-	-	19,038	4,767	23,805
258	Thoothukudi	35684	Jesudoss Selvakumar.A	6.00	-	-	-	19,038	-	19,038
259	Thoothukudi	35739	Maharaja.G	6.00	-	-	-	19,038	5,500	24,538
260	Thoothukudi	35976	Sudhakar.A	5.00	-	-	-	13,962	1,452	15,414
261	Thoothukudi	36022	Ananth.S	5.00	-	10,445	-	15,358	887	26,690
262	Thoothukudi	36066	Rajaguru.K	5.00	-	13,200	13,182	20,942	-	47,324
263	Thoothukudi	36099	Jeba Samuel M	5.00	-	8,620	11,858	18,865	-	39,343
264	Thoothukudi	36134	Muthuraj.E	5.00	-	-	-	15,865	550	16,415
265	Thoothukudi	36371	Sankaran S.V.	5.00	-	-	-	20,784	5,764	26,548
266	Thoothukudi	36415	Mathavan R.	5.00	-	9,480	8,459	13,439	-	31,378
267	Thoothukudi	36606	K.Selvakumar	5.00	-	9,710	-	13,962	484	24,156
268	Thoothukudi	36641	Rajkumar @ Thangaraj.M	5.00	8,830	-	8,531	16,875	-	34,236
269	Thoothukudi	36663	Lawrance S.	5.00	-	16,620	-	23,957	-	40,577
270	Thoothukudi	36786	Santhosh Kumar V	5.00	-	8,830	8,800	13,962	-	31,592
271	Thoothukudi	36854	Maria Deva Sahayaraj.S	4.00	-	-	-	12,692	-	12,692
272	Thoothukudi	36955	David R.	4.00	-	9,685	-	11,868	-	21,553
273	Thoothukudi	36966	Anantha Manikandan.M	5.00	-	-	7,500	12,831	-	20,331
274	Thoothukudi	37012	Rajesh G	5.00	-	5,280	-	13,090	-	18,370
275	Thoothukudi	37091	Meenakshi Krishnamoorthy	4.00	-	11,020	-	13,962	-	24,982
276	Thoothukudi	37113	Sivaprakasam M.	4.00	-	-	-	16,627	-	16,627
277	Thoothukudi	37236	Prabhani.P	4.00	13,060	12,590	12,349	17,135	-	55,134
278	Thoothukudi	37247	Nambi.I	4.00	-	-	-	12,692	-	12,692
279	Thoothukudi	37282	Maxson.P	4.00	-	9,670	8,776	11,169	-	29,615
280	Thoothukudi	37372	Esakkipandi.R	3.00	-	9,515	-	8,377	-	17,892
281	Thoothukudi	37383	Lakshmi Srither A	3.00	-	-	-	9,805	-	9,805
282	Thoothukudi	37394	Muthusaravanan.S	3.00	-	-	-	9,519	-	9,519
283	Thoothukudi	37405	Narayanan.M	3.00	-	-	62,225	54,260	-	1,16,485
284	Thoothukudi	37495	Saravanan.M	3.00	-	14,870	14,400	14,137	-	43,407
285	Thoothukudi	37517	Mari Muthu S.	3.00	-	-	-	9,519	-	9,519
286	Thoothukudi	37675	Heeber Jebaselvam J.	3.00	-	-	-	10,471	-	10,471
287	Thoothukudi	37697	Janet Rosaline.J	3.00	-	-	25,150	24,210	22,381	71,741
288	Thoothukudi	37798	Illyaraja R.	3.00	-	-	-	56,250	-	56,250
289	Thoothukudi	37934	Sujith Benzer P	3.00	-	-	-	9,519	-	9,519
290	Thoothukudi	38046	Selvam	2.00	-	-	4,067	5,394	-	9,461
291	Thoothukudi	38103	Rooban C	2.00	-	-	2,667	5,167	-	7,834

Employee dues in respect of employees as on Liquidation Commencement Date

Sl. No	Location	Employee Id	Employees' Name	Years of Service in CD	Pending Salary till October 2018	Pending Salary Nov 2018	Pending Bonus of 2016-17 & 2017-18	Gratuity	Leave Encashment Payable	Total
292	Thoothukudi	38114	Kathirvel A	2.00	-	-	2,667	5,167	-	7,834
293	Thoothukudi	38169	Vignesh M	2.00	-	-	-	7,615	-	7,615
294	Thoothukudi	38182	Krishnavel C	2.00	-	-	-	5,769	-	5,769
295	Thoothukudi	38215	Arunkumar T	2.00	-	9,785	-	5,712	-	15,497
296	Thoothukudi	38226	Thirumoorthy P	2.00	50,360	29,900	7,266	19,038	-	1,06,564
297	Thoothukudi	38384	Annaraj S	2.00	13,130	13,250	194	7,615	-	34,189
298	Thoothukudi	38406	Issac Paulraj Albert	2.00	-	-	-	6,346	-	6,346
299	Thoothukudi	38474	Michael Ajith A	2.00	-	8,130	-	5,538	-	13,668
300	Thoothukudi	38586	Kaliraj P	2.00	-	-	-	6,346	-	6,346
301	Thoothukudi	38619	John Livingstan.K	2.00	-	-	-	6,981	-	6,981
302	Thoothukudi	38711	Jeya Prakash	1.00	-	10,000	-	3,490	-	13,490
303	Thoothukudi	38722	Martin A.	1.00	-	-	-	7,131	-	7,131
304	Thoothukudi	38755	Deodine Isaac J	1.00	-	-	-	4,442	-	4,442
305	Chennai	15524	Gurumoorthy P.	19.00	-	-	-	5,48,077	-	5,48,077
306	Chennai	15805	Jesuraj A.	16.00	-	-	85,430	3,94,292	68,344	5,48,066
307	Chennai	16121	Samuel Arumai Nayagam K	22.00	-	-	-	2,92,342	-	2,92,342
308	Chennai	16626	Samson Daniel	14.00	59,640	78,270	3,16,827	6,62,340	-	11,17,077
309	Chennai	17109	Shobana Vinod	18.00	-	-	-	1,41,376	13,160	1,54,536
310	Chennai	17289	Dileep Kumar	14.00	-	-	-	1,53,001	-	1,53,001
311	Chennai	18145	Rajamohan. J	19.00	-	-	-	1,43,092	-	1,43,092
312	Chennai	18156	Ashok Kumar N.	19.00	-	-	-	1,26,617	18,481	1,45,098
313	Chennai	18167	Harikumar. M	18.00	-	-	-	1,19,953	18,481	1,38,434
314	Chennai	18257	Arumuga Ganesh K.	19.00	-	-	18,941	1,14,197	16,668	1,49,806
315	Chennai	18314	Ramasubramanian. R	13.00	-	-	-	1,27,020	27,097	1,54,117
316	Chennai	18358	Arun Kumar T	14.00	-	-	-	1,02,763	20,356	1,23,119
317	Chennai	18584	Venkatesh T	16.00	-	-	-	1,18,717	19,719	1,38,436
318	Chennai	18606	Balaji.S	18.00	-	-	-	94,365	14,538	1,08,903
319	Chennai	18639	Madhavan K.	17.00	-	-	-	84,768	8,931	93,699
320	Chennai	18641	Durai V.	17.00	-	-	-	73,420	10,979	84,399
321	Chennai	18652	Govindan .M	17.00	-	-	-	1,52,539	-	1,52,539
322	Chennai	19113	Srinivasan.M	16.00	-	-	-	69,028	249	69,277
323	Chennai	19528	Subramanian. S.N.	13.00	-	-	-	1,42,170	-	1,42,170
324	Chennai	21115	Benjamin Sudhakar A.	26.00	-	-	-	3,68,055	-	3,68,055
325	Chennai	21148	Venkatesh R.	26.00	-	-	-	2,11,980	-	2,11,980
326	Chennai	21216	Jeyachandran J.	25.00	-	-	54,744	3,94,788	40,146	4,89,678
327	Chennai	21249	Robert Raj P.	24.00	-	-	-	1,86,660	10,785	1,97,445
328	Chennai	21317	Babu D.	24.00	-	-	-	3,14,377	-	3,14,377
329	Chennai	21352	Senthil Nathan S.	24.00	-	-	-	1,53,845	-	1,53,845
330	Chennai	21431	Petchimuthu K.	23.00	-	-	-	1,61,792	10,160	1,71,952
331	Chennai	22037	Suresh Kumar P.	20.00	-	-	-	3,68,631	51,116	4,19,747
332	Chennai	22083	Thiruvazhy Marpan G.K.	19.00	-	-	-	2,85,833	41,721	3,27,554
333	Chennai	25964	Gunaseelan. M	12.00	-	-	-	4,59,582	1,06,214	5,65,796
334	Chennai	25975	Senthil Kumar. T	12.00	-	-	-	75,268	15,220	90,488
335	Chennai	26065	Pravin Bosco. G	12.00	-	38,610	34,627	1,31,850	30,472	2,35,559
336	Chennai	26245	Arul B	13.00	-	-	-	48,788	9,540	58,328
337	Chennai	26256	Ramesh R	13.00	-	-	-	70,395	15,018	85,413
338	Chennai	26278	Balamurugan J.	14.00	-	-	-	95,469	18,911	1,14,380
339	Chennai	26425	Geobel Corera	13.00	-	-	-	96,338	-	96,338
340	Chennai	27731	Prakash T	12.00	-	-	14,366	54,706	12,642	81,714
341	Chennai	27797	Hari M	12.00	-	-	-	56,977	-	56,977
342	Chennai	27808	Daniel Winfred	12.00	-	-	-	61,117	-	61,117
343	Chennai	28451	Raghavan.K	11.00	-	55,570	58,751	1,86,425	47,001	3,47,747
344	Chennai	28517	Maria Micheal Ajanth.J	11.00	-	-	17,701	61,958	14,318	93,977
345	Chennai	28629	Saravanan. P L	11.00	-	-	63,027	1,99,993	50,422	3,13,442
346	Chennai	28899	Sabina Sarah Aloysius	10.00	-	-	40,350	1,28,037	-	1,68,387
347	Chennai	29687	Natarajan.C	10.00	-	-	-	59,533	15,822	75,355
348	Chennai	29935	Vasudevan.N	10.00	-	-	-	50,221	12,767	62,988
349	Chennai	31138	Saravanan.K	10.00	6,22,270	1,56,260	4,01,382	5,97,525	-	17,77,437
350	Chennai	31296	Anand Joseph Rex.S	10.00	-	-	-	57,629	15,982	73,611
351	Chennai	31443	Murali.G	10.00	-	-	-	41,388	-	41,388
352	Chennai	32196	Srinivasan.G	9.00	-	-	-	43,449	-	43,449
353	Chennai	32973	Selvakumar V.	9.00	-	-	17,562	56,581	8,354	82,497
354	Chennai	33096	Manonmanian T.	8.00	-	-	-	34,638	11,257	45,895
355	Chennai	33737	Asraf Ali V.Mid	8.00	-	-	-	74,331	25,768	1,00,099
356	Chennai	34694	Vadivelu.P	7.00	-	-	-	24,392	2,818	27,210
357	Chennai	34705	Sathish.C.V	7.00	-	-	-	27,684	9,596	37,280
358	Chennai	35155	Parthasaradhi.M	7.00	-	-	-	1,05,824	35,811	1,41,635
359	Chennai	35199	Kannan.E	7.00	-	-	-	40,801	-	40,801
360	Chennai	37168	Selvam.R	4.00	-	-	-	1,01,538	-	1,01,538
361	Chennai	37271	Gnanasekar.E	4.00	-	-	-	27,415	-	27,415
362	Chennai	37686	Sugumar G.	3.00	-	-	-	9,519	-	9,519
363	Chennai	37967	Stephen Gabriel P	3.00	-	-	9,633	16,183	-	25,816
364	Chennai	38024	Rasukutty P	2.00	-	-	-	10,154	-	10,154
365	Chennai	38272	Selvakumar J	2.00	-	-	2,272	8,250	-	10,522
366	Chennai	38338	R Jerrin Samuel	2.00	-	19,990	-	12,173	-	32,163
367	Chennai	38351	Prabhu Kiran Janjarapu	2.00	-	64,690	-	37,602	-	1,02,292
368	Chennai	38362	David Gnanadurai	2.00	-	45,010	-	27,115	-	72,125
369	Chennai	38428	Samraj Winston S	2.00	-	-	-	16,154	-	16,154
370	Chennai	38463	Kiran K	2.00	-	-	-	10,673	-	10,673
371	Chennai	38507	Devi. G	2.00	-	25,200	-	15,577	-	40,777
372	Chennai	38575	Karthick Raja R	2.00	-	18,440	-	14,596	-	33,036
373	Chennai	38733	R Kani Kannan	1.00	-	-	-	4,760	-	4,760
374	Cochin	16896	Sabu. V. Damodar	28.00	-	-	-	2,44,133	18,639	2,62,772
375	Cochin	18178	Sanil Kumar.T.S	22.00	-	-	-	1,20,196	15,151	1,35,347
376	Cochin	18189	Praveen T.M.	21.00	-	-	-	79,949	10,558	90,507
377	Cochin	19809	Mini. K.G	12.00	-	-	-	46,364	-	46,364
378	Cochin	34007	Samuel Dennison.T.A	8.00	-	14,340	-	55,851	14,521	84,712
379	Cochin	36246	George Jomon C.R.	5.00	-	-	-	19,197	4,880	24,077
380	Cochin	37528	Arun Raj S.	3.00	-	-	-	17,278	-	17,278
381	Coimbatore	16738	Prabhu A.	15.00	-	26,260	-	1,14,897	-	1,41,157
382	Coimbatore	16986	Isacc Stephen	17.00	-	26,740	-	1,32,767	10,378	1,69,885
383	Coimbatore	16997	Anandan P	18.00	-	13,050	-	66,192	5,524	84,766
384	Coimbatore	18786	Chakravarthy D	16.00	-	22,120	-	1,02,231	-	1,24,351
385	Coimbatore	26201	Vadivel. V	12.00	-	1,02,570	79,944	2,77,096	1,334	4,60,944
386	Coimbatore	26289	Sivakumar	14.00	-	13,570	-	53,324	4,841	71,735
387	Coimbatore	28743	Joseph Raaj E.C	11.00	-	26,960	-	74,840	12,579	1,14,379
388	Coimbatore	31858	Prabhakaran.S	10.00	-	15,250	-	42,115	-	57,365

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Sl. No	Location	Employee Id	Employees' Name	Years of Service in CD	Pending Salary till October 2018	Pending Salary Nov 2018	Pending Bonus of 2016-17 & 2017-18	Gratuity	Leave Encashment Payable	Total
389	Coimbatore	32253	Subramanian.C.R	9.00	-	55,550	-	1,31,646	25,354	2,12,550
390	Coimbatore	32949	Ansan Thomas	9.00	-	29,250	-	77,220	11,897	1,18,367
391	Coimbatore	38261	Chellappa Ratinam Banerji	2.00	-	11,010	-	6,981	-	17,991
392	Bangalore	16042	Chakrapani N.	23.00	-	82,470	-	5,72,023	68,974	7,23,467
393	Bangalore	16086	Suresh Babu R.	19.00	-	-	-	2,08,269	-	2,08,269
394	Bangalore	18202	Thomas Moore A.	20.00	-	-	-	1,68,958	22,452	1,91,410
395	Bangalore	18224	Ganesan S.	20.00	-	-	-	1,43,227	2,483	1,45,710
396	Bangalore	19438	Shanthakumar R	13.00	-	-	-	1,05,780	22,566	1,28,346
397	Bangalore	26335	Raju K	15.00	-	-	-	61,728	9,511	71,239
398	Bangalore	28135	Mahalingappa.N.N	11.00	-	-	-	49,621	12,510	62,131
399	Bangalore	32398	Rajesh.T	9.00	-	-	-	55,122	16,985	72,107
400	Bangalore	32793	Divakari N.S.	9.00	-	-	-	73,881	-	73,881
401	Bangalore	33592	Balasubramanian.M.D	8.00	-	-	-	71,077	-	71,077
402	Bangalore	38193	Joyson A	2.00	-	-	-	11,867	-	11,867
403	Mumbai	13307	Mahesh V.	24.00	-	1,11,850	14,599	7,24,154	50,556	9,01,159
404	Mumbai	18213	Prakash R More	23.00	-	21,445	20,098	1,46,678	16,949	2,05,170
405	Mumbai	18707	Vikas Laxman Jadhav	17.00	-	-	25,231	1,36,101	3,238	1,64,570
406	Mumbai	18718	Manoj D Koli	16.00	-	15,860	15,829	80,363	-	1,12,052
407	Mumbai	19269	Angus Vedamani S	16.00	-	37,165	23,954	1,21,615	5,709	1,88,443
408	Mumbai	26831	Amol Kate	14.00	-	11,337	8,745	39,060	5,320	64,462
409	Mumbai	27843	Santosh Vikas Kamble	13.00	-	17,421	15,699	66,000	14,080	1,13,200
410	Mumbai	27898	Dinesh H Rajbhar	12.00	-	-	12,346	47,264	-	59,610
411	Mumbai	32872	Vikas Narayan More	9.00	-	22,770	22,152	63,445	815	1,09,182
412	Mumbai	33467	Prashant Manohar Shirke	9.00	-	10,180	8,228	23,625	3,792	45,825
413	Mumbai	33805	Madhavan Narakkat Krishnan	8.00	-	-	42,862	1,08,803	-	1,51,665
414	Mumbai	34389	Allen Sangeeth Benny	8.00	-	44,290	24,931	92,308	-	1,61,529
415	Mumbai	34683	Ramchandra Manohar Khair	7.00	-	30,280	29,346	65,185	20,445	1,45,256
416	Mumbai	38632	Pratik Rajendra Sapkal	2.00	-	-	-	8,250	-	8,250
417	Kandia	34064	Prashottam Revabhai Makwa	9.00	-	10,110	8,071	23,625	6,067	47,873
418	Kandia	36584	Jeetendra. J. Bhatt	5.00	-	22,670	22,122	35,097	2,433	82,322
419	New Delhi	18742	Mahadev Chowdry	18.00	-	13,510	-	61,975	-	75,485
420	New Delhi	33219	Mukesh Kumar	11.00	18,690	18,690	-	66,565	-	1,03,945
421	New Delhi	33221	Keshab Chandra Shit	10.00	-	13,280	-	33,404	-	46,684
422	Calcutta	13757	Bibhuti Bhusan Pati	24.00	56,070	56,080	55,184	3,84,065	-	5,51,399
423	Calcutta	19247	Nemai Ghosh	16.00	-	20,520	19,580	99,674	-	1,39,774
424	Calcutta	31612	Pintu Chakraborty	9.00	-	14,050	13,972	39,903	-	67,925
425	Vizagapatnam	16648	Ravikumar D.	18.00	-	-	-	1,72,572	26,589	1,99,161
426	Vizagapatnam	16661	Donald Paulraj R.	15.00	-	-	-	2,08,653	38,577	2,47,230
427	Vizagapatnam	26357	Vatadi Stephen	13.00	-	-	-	62,115	13,250	75,365
428	Vizagapatnam	26368	Syed Ibrahim Iqbal	13.00	-	-	-	54,225	11,568	65,793
429	Vizagapatnam	28045	Y Venkatapathi Rao	11.00	-	-	-	52,051	5,194	57,245
430	Vizagapatnam	28697	Durga Prasad. K	12.00	-	-	-	40,133	9,274	49,407
431	Vizagapatnam	28719	Bidya Dhara Dolai	12.00	-	-	-	42,875	9,908	52,783
432	Vizagapatnam	29856	Raju Dangeti	11.00	-	-	-	40,476	-	40,476
433	Vizagapatnam	34378	Mathan Rodrigo.C	8.00	-	-	-	52,343	8,694	61,037
434	Tirupur	35594	Kalidass.N	6.00	-	16,500	-	27,644	6,123	50,267
435	Karur	35829	Prem Kumar.T	7.00	-	10,080	-	18,993	4,389	33,462
436	Mangalore	27101	Umesh Shettigar	11.00	-	-	-	52,857	11,383	64,240
437	Mangalore	37462	Prashant Hegde	3.00	-	-	-	28,011	-	28,011
438	Hyderabad	33489	Sava.Nagaraju	11.00	-	-	-	49,246	-	49,246
439	Hyderabad	33581	Raja Madhava Rao	8.00	-	-	-	1,89,951	65,849	2,55,800
440	Hyderabad	34931	Barri Jayadev	7.00	-	-	-	62,229	19,004	81,233
441	Hyderabad	35583	A Sudhakar	6.00	-	-	-	27,803	5,355	33,158
442	Hyderabad	36729	Raghu Nivas B K	4.00	-	-	-	27,097	783	27,880
443	Hyderabad	37631	Ch.V.N.R.C.Kiran	3.00	-	-	-	19,895	-	19,895
444	Ahmedabad	32297	Shah Krunal	9.00	-	26,490	23,005	65,698	20,245	1,35,438
445	Ahmedabad	33849	Arvind R.Parmar	9.00	-	10,520	8,358	23,999	7,086	49,963
			Total		45,20,475	58,77,440	73,30,668	5,48,63,216	59,84,941	7,85,76,740

Full and Final Settlement dues in respect of employees got relieved prior to Liquidation Commencement Date

Sl	Staff No	Staff Name	Date of Joining	Date Relieved	Branch	Pending Salary	Gratuity	Leave Encashment	Leave Deducted	Loan Deducted	Other Deduction	Total Payable
1	11158	Selvadurai P.M.	24/09/1988	31/03/2020	01 - Thoothukudi	-	3,56,788	16,748	-	-	-	3,73,529
2	11711	Baskaran .M	15/12/1993	31/03/2020	01 - Thoothukudi	-	3,81,585	40,702	-	-	-	4,22,280
3	12519	Ganesan .P	07/04/1993	31/10/2019	01 - Thoothukudi	-	2,11,986	-	6,350	-	-	2,05,629
4	12622	Balakrishnan .G	21/03/1994	19/10/2019	01 - Thoothukudi	12,870	98,999	6,160	2,860	-	-	1,15,162
5	13151	Sivanandam .E	01/08/1995	28/09/2019	01 - Thoothukudi	23,430	91,384	8,140	440	-	-	1,22,507
6	13247	Beryl Selvamani G.	12/03/1992	07/10/2020	01 - Thoothukudi	-	2,88,437	29,627	-	-	-	3,18,057
7	13509	Samuel Ratnakumar J.	01/03/1996	30/04/2019	01 - Thoothukudi	56,370	2,87,159	34,625	5,050	-	-	3,73,097
8	14376	Pon Muthu N.	21/04/1997	29/02/2020	01 - Thoothukudi	-	2,13,568	25,751	1,073	-	-	2,38,239
9	15625	Venkateswaran S.	15/09/1999	20/02/2020	01 - Thoothukudi	-	1,47,150	20,404	-	-	-	1,67,547
10	16727	Paulwilson C.	01/11/2004	18/12/2018	05 - Coimbatore	19,340	1,18,448	16,620	2,444	-	1,380	1,50,577
11	16874	Ramasubramanian .T	15/10/2003	30/11/2019	01 - Thoothukudi	1,24,920	2,39,852	41,574	-	-	-	4,06,339
12	17335	Muthusamy P.	31/01/2002	22/01/2019	01 - Thoothukudi	-	1,29,500	21,126	-	-	-	1,50,619
13	17649	Thanga Mariappan P.	08/09/1999	07/01/2019	01 - Thoothukudi	17,550	1,06,915	14,824	-	-	-	1,39,282
14	17853	Sudalaimuthu .S	12/08/2000	25/05/2019	01 - Thoothukudi	-	1,02,468	-	623	-	-	1,01,838
15	17864	Govindarajan .A	05/07/2002	20/02/2020	05 - Coimbatore	-	83,118	12,805	-	-	-	95,916
16	18088	Joseph Xavier Charlie Babu	01/07/2004	07/09/2019	01 - Thoothukudi	-	1,45,298	23,505	6,716	-	1,380	1,60,700
17	18123	Lakshmi Narayanan .R	18/12/2003	30/11/2019	02 - Chennai	-	1,54,223	21,385	-	-	477	1,75,124
18	18494	Thirunavukkarasu .S	08/08/2003	30/09/2019	01 - Thoothukudi	-	1,01,455	17,585	1,099	-	920	1,17,014
19	18628	Sujatha .T	24/04/2003	31/10/2019	02 - Chennai	-	1,04,716	17,082	-	-	-	1,21,791
20	19001	Ganakeswaran	12/04/2006	08/02/2019	14 - Tirupur	14,520	94,253	18,012	-	-	-	1,26,778
21	19012	Mani Karthik .M	01/03/2006	31/12/2019	01 - Thoothukudi	-	1,63,832	32,454	-	-	-	1,96,279
22	19034	Anthony Muthu .C	27/08/2003	30/11/2019	08 - Kandla	-	1,98,461	-	-	-	-	1,98,454
23	19045	Solomon Jeyasingh A.	12/07/2004	31/12/2018	05 - Coimbatore	22,900	93,296	-	5,775	-	-	1,10,414
24	19607	Ragland J.	10/05/2005	20/02/2020	01 - Thoothukudi	-	80,680	15,982	-	-	-	96,655
25	19798	Kannan. G	11/02/2008	30/03/2019	03 - Cochin	-	1,12,847	-	-	-	-	1,12,840
26	21172	Paul Sudhagar S.	01/02/1995	30/03/2019	02 - Chennai	-	3,03,231	16,790	-	-	690	3,19,324
27	26054	Duvarak Sathesh K.	06/02/2008	31/01/2020	01 - Thoothukudi	-	71,218	16,458	-	-	-	87,669
28	26436	Bharathi Jeeva T.K.	02/06/2007	17/01/2020	01 - Thoothukudi	-	74,917	15,982	-	-	-	90,892
29	26717	Rajkumar. P	01/09/2008	15/12/2018	01 - Thoothukudi	-	1,07,042	29,686	3,092	-	-	1,33,629
30	26785	Nehru Miller	24/05/2005	06/07/2019	01 - Thoothukudi	14,760	60,875	12,058	-	1,507	-	86,179
31	26807	Mahendran .R	01/07/2005	09/12/2019	02 - Chennai	-	78,855	13,667	1,627	-	-	90,888
32	26829	Ganesh N.	27/08/2005	20/02/2020	01 - Thoothukudi	-	1,29,288	23,903	-	-	-	1,53,184
33	27459	Antony Arul Raj J	23/05/2007	01/02/2020	01 - Thoothukudi	-	65,700	14,016	1,752	-	-	77,957
34	27562	Rajendran	24/01/2008	01/04/2020	01 - Thoothukudi	-	45,851	-	221	-	-	45,623
35	27617	Raja Singh B	02/12/2008	31/01/2020	01 - Thoothukudi	-	53,605	12,388	-	-	-	65,986
36	27753	Sathish Kumar .T	10/05/2006	15/06/2019	02 - Chennai	-	56,137	1,497	748	-	-	56,879
37	27786	Suresh Kumar M.	16/04/2007	25/04/2019	02 - Chennai	-	58,513	13,241	3,662	-	-	68,085
38	28102	Berci K.	02/07/2008	31/07/2019	02 - Chennai	-	59,736	5,961	4,079	-	-	61,611
39	28293	David Rajan P.	05/05/2008	20/02/2020	01 - Thoothukudi	-	49,465	11,431	-	-	-	60,889
40	28754	Ponraj. P	16/04/2008	28/02/2019	01 - Thoothukudi	-	66,476	16,760	-	-	-	83,229
41	28765	Jebas Deva Prabhu. J	14/04/2008	25/01/2019	06 - Bangalore	-	58,048	-	3,049	-	-	54,992
42	28877	Ramakrishnan .N	23/10/2009	21/08/2019	02 - Chennai	3,59,200	5,42,050	1,67,032	-	4,23,423	80,000	5,64,852
43	28989	Anandakumar .M	17/09/2008	20/02/2020	05 - Coimbatore	-	46,104	8,717	-	-	-	54,814
44	29204	Muthari Balamurugan M	15/02/2010	28/02/2019	01 - Thoothukudi	-	55,942	17,238	-	-	-	73,173
45	29283	Vinoth .S	22/02/2010	15/11/2019	01 - Thoothukudi	15,870	64,655	17,931	-	-	-	98,449
46	29474	Obed Prabu Singh M.	19/01/2009	24/06/2019	01 - Thoothukudi	-	35,394	9,815	3,476	-	920	40,806
47	29518	Rekha .B	15/03/2010	11/03/2020	02 - Chennai	-	61,598	4,982	1,779	-	-	64,794
48	31105	Gaurav Hukku	15/07/2010	28/02/2019	09 - New Delhi	1,79,860	1,55,125	-	-	-	-	3,34,978
49	31792	Jagannathan .N	01/12/2010	28/08/2019	02 - Chennai	-	51,887	15,323	4,663	-	-	62,540
50	31882	Durairaj S.	06/12/2010	25/04/2019	02 - Chennai	-	27,872	-	805	-	-	27,060
51	32286	Sivakumar.E	11/03/2011	21/12/2018	02 - Chennai	19,217	69,378	21,045	-	-	-	1,09,633
52	32343	D Samraj Pitchai Abraham	01/04/2011	02/03/2019	01 - Thoothukudi	-	31,625	10,962	-	-	-	42,580
53	32354	Nishanth .S	05/02/2010	26/08/2019	01 - Thoothukudi	-	34,471	9,559	-	-	-	44,023
54	32488	Suresh N.	02/05/2011	29/06/2019	02 - Chennai	-	28,661	-	3,932	-	-	24,722
55	32736	Arun Raj	08/07/2011	28/02/2019	06 - Bangalore	15,420	36,014	12,485	1,040	8,629	920	53,323
56	32883	Jeniston P.	22/08/2011	02/07/2019	01 - Thoothukudi	2,810	39,932	-	2,595	-	460	39,680
57	33017	Antony Savari Muthu	05/09/2011	31/12/2019	01 - Thoothukudi	-	24,941	5,764	1,441	-	-	29,257
58	33129	Dinakaran .K	20/12/2010	05/10/2019	01 - Thoothukudi	-	26,350	-	3,552	-	460	22,331
59	33164	Balakrishnan .P	21/07/2010	20/02/2020	05 - Coimbatore	-	30,992	8,594	-	-	-	39,579
60	33366	Bala Arunachalam .K	19/01/2010	24/12/2019	01 - Thoothukudi	-	35,746	9,913	-	-	-	45,652
61	33568	Jai Kumar.A	11/01/2012	28/02/2019	06 - Bangalore	-	1,15,649	28,636	-	-	9,320	1,34,958
62	33636	Priya Mukherjee	01/02/2012	13/06/2019	02 - Chennai	-	99,600	9,865	9,865	-	-	99,993
63	33647	Ajay Kumar Singh	01/02/2012	08/03/2019	09 - New Delhi	1,03,880	75,430	14,942	-	-	-	1,94,245
64	34042	Seetharaman M.	02/09/2011	20/02/2020	01 - Thoothukudi	-	23,625	7,280	-	-	-	30,898
65	34154	Subburaj B.	04/05/2011	02/04/2020	01 - Thoothukudi	-	26,351	8,120	-	-	-	34,464
66	34244	Bala Esakki.S	09/07/2012	28/02/2019	01 - Thoothukudi	-	28,023	2,082	925	-	460	28,713
67	34266	Jothi Prakash .S	16/11/2010	20/02/2020	05 - Coimbatore	-	29,772	9,174	-	-	-	38,939
68	34481	Karthik .M	03/09/2012	31/01/2020	02 - Chennai	-	46,862	18,566	1,547	-	-	63,874
69	34582	Salome Dennis	13/09/2012	31/12/2019	07 - Mumbai	-	1,13,246	-	14,021	-	-	99,218
70	35144	Sathesh Kumar.J	05/06/2013	29/12/2018	01 - Thoothukudi	-	40,545	5,075	2,342	-	1,380	41,891
71	35335	Saravana Kumar V.	15/07/2013	20/02/2020	01 - Thoothukudi	-	19,691	7,801	-	-	-	27,485
72	35515	Vinoth J	14/11/2012	15/04/2019	02 - Chennai	-	19,038	8,800	183	-	-	27,648
73	35559	Jency Mathew	22/01/2014	28/02/2019	07 - Mumbai	-	42,234	-	976	-	-	41,251
74	35662	Prabhar V.	01/04/2014	25/04/2019	01 - Thoothukudi	-	39,332	4,090	-	-	-	43,415
75	35706	Navjith .R	02/06/2014	10/07/2019	01 - Thoothukudi	-	15,548	3,593	-	-	-	19,134
76	35998	Arjun.C	10/11/2014	16/04/2019	02 - Chennai	-	-	1,613	-	-	-	1,606
77	36009	Vimal Joe .P	12/11/2014	20/06/2019	01 - Thoothukudi	-	-	2,994	498	-	-	2,489
78	36123	Ramanathan N.	01/07/2015	20/02/2020	01 - Thoothukudi	-	13,439	2,329	-	-	-	15,761
79	36156	Esakki .K	02/02/2015	20/06/2019	01 - Thoothukudi	14,540	-	3,461	-	-	-	17,994
80	36437	Palani Paramesh	13/04/2015	28/02/2019	01 - Thoothukudi	24,240	-	-	807	-	2,070	21,356
81	36472	Jack Norman Daryl S.	11/05/2015	29/12/2018	02 - Chennai	19,440	-	-	2,495	-	1,380	15,558
82	36674	Prabhu A.	08/01/2014	13/03/2020	02 - Chennai	-	20,942	2,218	-	-	-	23,153
83	36775	Pon Selvan G.	21/10/2015	29/07/2019	01 - Thoothukudi	9,255	-	-	161	-	-	9,087
84	37337	Siva Subramanian.A	01/09/2016	10/05/2019	01 - Thoothukudi	3,040	-	-	-	-	-	3,033
85	37721	Murugesan A.	10/10/2012	28/02/2019	02 - Chennai	26,170	47,731	-	919	65,000	-	7,975
86	37732	Yuvaraja T. G.	10/05/2017	25/03/2019	02 - Chennai	7,900	-	-	-	-	-	7,893
87	37888	Giftson Jerry G	10/07/2017	29/12/2018	01 - Thoothukudi	19,040	-	-	4,217	-	1,380	13,436
88	37899	Manickam.S.	26/07/2017	08/02/2019	02 - Chennai	13,810	-	-	1,100	9,587	-	3,116
89	37901	Tamilarasan T	01/08/2017	24/12/2018	02 - Chennai	14,460	-	-	-	-	920	13,533
90	37978	Aravind Balaji .T.K	11/09/2017	10/12/2019	02 - Chennai	4,640	-	-	-	-	-	4,633
91	38013	Ravindran S	26/09/2017	25/03/2019	02 - Chennai	4,868	-	-	-	-	-	4,861
92	38698	Bibin Babu A C	08/10/2018	30/03/2019	02 - Chennai	11,161	-	-	-	-	-	11,154
Total						11,75,481	76,61,170	10,98,948	1,13,999	5,08,146	1,04,517	92,08,332

Full and Final Settlement dues 35 employees got relieved prior to Liquidation Commencement Date						
SI No	Staff ID	Div/Branch	Staff ID	Name	Relieved on	F&F to be paid
1	11024	Shipping/ Tuticorin	11024	Mr. PalaniKumar	31-03-2015	9,45,123
2	11035	Shipping/ Tuticorin	11035	Mr. SelvaKumar Samuel	04-03-2014	7,73,592
3	11079	Shipping/ Tuticorin	11079	Mr. Rajendraprasad	30-06-2018	2,99,874
4	11226	Shipping/ Tuticorin	11226	Mr. Ravikumar	31-05-2018	3,22,308
5	11766	Import /Tuticorin	11766	RajaRam.M	20-09-2018	36,028
6	12047	Transport - HV -Tuticorin	12047	Antony Raj . T	20-03-2018	2,09,369
7	12611	Transport - HE -Tuticorin	12611	Jeyapaul. A	29-04-2017	68,784
8	12712	Transport - HE -Tuticorin	12712	Ethirajan.R	14-04-2018	42,985
9	14758	Transport - HV -Tuticorin	14758	Mani P	21-09-2018	83,350
10	14861	Transport - HV -Tuticorin	14861	Mayilvahanam	18-07-2018	1,01,425
11	16097	Karur	16097	Karthikeyan	30-04-2018	1,83,568
12	17728	Transport - HE -Tuticorin	17728	Muthukrishnan A	30-09-2017	48,038
13	18999	Chenni-Logistics Corporate	18999	S.MARIAPPAN	28-02-2018	1,58,089
14	19168	Shipping/ Tuticorin	19168	Siva Prasad	31-05-2018	68,004
15	19495	Chenni-Logistics Corporate	19495	Arintham cheterji	15-09-2015	2,82,585
16	22059	Chenni-Logistics Corporate	22059	Dalton Williams	08-01-2016	38,515
17	26155	Group Corporate - Tuticorin	26155	Sethu	13-04-2016	5,000
18	29351	SFD-Banglore	29351	Peter Damion	31-10-2018	3,12,330
19	29755	Group Corporate - Tuticorin	29755	Asir Alexander J.	31-08-2018	25,447
20	29867	Stevedoring/Tuticorin	29867	Titus Arul Doss	20-06-2018	45,983
21	29968	Group Corporate - Tuticorin	29968	Gomathinayagam R.	12-04-2018	83,869
22	31228	Stevedoring/Tuticorin	31228	Vinoth Pradeep Raja	31-05-2018	39,921
23	31678	Chennai SFD	31678	Ms. Jayanthi	30-11-2018	3,85,901
24	34132	Group Corporate - Tuticorin	34132	Ramakrishnan A.	29-09-2018	43,248
25	34514	SFD-Ahmd	34514	Anuj Jaipal Yadav	31-08-2018	89,728
26	34918	Stevedoring/Tuticorin	34918	G.Venkatesan	08-05-2018	35,702
27	35032	Group Corporate - Tuticorin	35032	Ananth J.	23-06-2018	9,883
28	35379	chennai NVOCC	35379	Muraleedharan	30-11-2018	2,07,620
29	36257	SFD-Cochin	36257	Ajesh Kumar	30-06-2018	9,785
30	36459	CFS/Tuticorin	36459	Ruban .R	08-11-2018	11,836
31	36933	Group Corporate - Tuticorin	36933	Monica P.	31-12-2017	7,138
32	37045	SFD-Tuticorin	37045	Deepu Dinesh	15-02-2017	9,660
33	37833	Group Corporate - Tuticorin	37833	Jane Sweetlin V.	27-07-2018	7,779
34	37855	Chennai CNf	37855	Narasimhan	31-10-2018	3,797
35	61029	Group Corporate - Tuticorin	61029	Arun Sarath Kumar K.	29-03-2018	7,450
Total						50,03,714